

HARYÁNA VIDHAN SABHA

SUBJECT COMMITTEE ON SOCIAL JUSTICE & EMPOWERMENT, WOMEN & CHILD DEVELOPMENT AND WELFARE OF SCHEDULED CASTES & BACKWARD CLASSES



9

(2016-2017)

(SECOND REPORT)

REPORT

ON

The activities of the Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes Departments



(Presented to the House on loth March, 2017) HARYANA VIDHAN SABHA SECRETARIAT CHANDIGARH 2017

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COMPOSITION OF THE SUBJECT COMMITTEE ON SOCIAL JUSTICE & EMPOWERMENT, WOMEN & CHILD DEVELOPMENT AND WELFARE OF SCHEDULED CASTES & BACKWARD CLASSES

(2016-2017)

CHAIRPERSON

1. Smt Santosh Chauhan Sarwan

MEMBERS

- 2. Smt Geeta Bhukkal
- 3 Smt Shakuntla Khatak
- 4 Smt Renuka Bishnoi
- 5 Smt. Latika Sharma
- 6 Smt. Naina Chautala
- 7. Smt. Rohita Rewari
- 8 Smt. Prem Lata
- 9. Smt Bimla Chaudhary

SECRETARIAT

- 1. Shri R K.Nandal, Secretary
- 2 Shri Sushant Deep, Deputy Secretary

INTRODUCTION

- I, Santosh Chauhan Sarwan, Chairperson of the Subject Committee on Social Justice & Empowerment, Women& Child Development and Welfare of Scheduled Castes & Backward Classes having been authorized by the Committee in this behalf, present this Second Report of the Committee on the activities of Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes Departments.
- 2 The Committee examined the general working of Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes Departments.
- 3 The Committee considered and approved this report at their sitting held on 20th February, 2017.
- 4. A brief record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretanat
- 5 The Committee would like to express their thanks to the Government Officers and other representatives of vanous departments who appeared for oral evidence before the Committee for the cooperation in giving information to the Committee.
- 6 The Committee is also thankful to the Secretary and other officers and officials of Haryana Vidhan Sabha Secretariat for their whole hearted cooperation and assistance given by them to the Committee.

Chandigarh The 20th February, 2017 (Santosh Chauhan Sarwan) CHAIRPERSON

Sd/-

REPORT

The Committee on Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes for the year 2016-2017 consisting of Nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 25th April, 2016 under Rule 278 (1) of the Rules of Procedure & Conduct of Business in Haryana Legislative Assembly Smt Santosh Chauhan Sarwan, MLA was nominated as Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 53 sittings during the year 2016-2017 (till finalization of the Report)

SCOPE & FUNCTIONS OF THE COMMITTEE

The Committee on Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes was constituted first time on 2nd May, 2016 under Rule 278 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and there are three following departments which comes under this Committee -

- 1. Social Justice & Empowerment
- 2 Women & Child Development
- 3 Welfare of Scheduled Castes & Backward Classes

The functions of this Committee shall be--

- 1. To scrutinize the demands for grants,
- 2. To examine the working of these departments and to suggest measures for improvement in administration and in different programmes/ schemes/projects;
- 3. To examine legislation;
- 4. To advise Government on a question of policy or legislation on which Government may consult a Committee;
- 5 To discuss generally and formulate views on
 - a) State's Five Year Plan Programmes relating to these departments and their implementation;
 - b) Reports of Public Undertakings under these departments;
 - c) Reports of any statutory or other body, including any Commission of Inquiry, which are laid before the House relating to these departments, and
 - d) Annual Performance Reports of these departments.

The Subject Committee shall not examine or investigate matters of dayto-day administration.

The Committee discussed its scope and functions in detail. The Committee desired the departments to send the details of various Schemes, projects & programmes being undertaken by their departments

The Social Justice & Empowerment Department sent a note on its activities which is as under-

1. Social Security Pension Schemes

1.1 Old Age Samman Allowance (Pension) Scheme

The scheme came into operation from 1st July, 1991. The age of eligibility was reduced from 65 to 60 year. The aim of the scheme is to ensure benefit of old age allowance to the needy and in particular the poorer sections of the society such as Agricultural Laborers, Rural Artisans, SCs/BCs, Small/Marginal Farmers etc. From 1991 to October 1999 pension @ Rs 100 per month was given which was increased to Rs 200/- w e f November 1999 and further enhanced to Rs 300/- per month w.e f November 2004, to Rs. 500-700 per month w e.f. 1 March, 2009, to Rs 1000/- P.M W e f. 01-01-2014, to Rs. 1,200/- P.M w e.f 1-1-2015. Now the rates of Old Age Samman Allowance have been increased to Rs. 1,400/- P.M w.e f 01-01-2016.

A) Eligibility Criteria:

The earlier eligibility condition were complicated and not easily understood by the common public Therefore, in true spirit of the objectives of the Scheme, the Government has simplified the eligibility criteria At present, any person is eligible for the grant of Old Age Samman Allowance if,

- i) The person is of age 60 years or more;
- ii) The person is domicile and resident of Haryana State, and his/her income from all sources together with that of his/her spouse does not exceed Rs. 2,00,000/- per annum

B) Excluded Category:

Notwithstanding the above, any person receiving pension from any Government or Local/ Statutory Body or any organization substantially financed by any Government or Local/ Statutory Body will not be eligible to receive allowance under the scheme. "Pension" wherever occurring in any Government notification concerning Social Security Benefits means and includes, income received or accrued from accumulated earnings, including schemes:

*Provident Funds, or

*Annuities from any source including Commercial Banks, Financial Institutions or Insurance.

C) The pension was being disbursed through Panchayati Raj Institution (PRI) from February, 2006 which was earlier disbursed through revenue department

D) Details of beneficiaries, budget and expenditure incurred under this scheme is as under :-

(Rs. In Crores)

Financial Year	Beneficiaries	Budget Provision	Expenditure
2013-14	13,47,315	Rs 1096 84	Rs 1096 84
2013-14	13,90,486	Rs 1703 51	Rs 1703 51
2014-13	14,19,026	Rs 2155 70	Rs 2065 01
2016-17 Upto 15 th , Oct	14,10,117	Rs 2584 20	Rs 1393 39 (upto 15 th , Oct)

1.2 Haryana Pension to Widows and Destitute Women Scheme (Widow Pension)

The aim of the scheme is to provide social security to women who are unable to sustain themselves from their own resources and are in need of financial assistance. The rate of pension, which was Rs. 50 per month, at the beginning of the scheme, was enhanced from time to time. The rate of pension was increased to Rs 1000/- per month w ef 1-1-2014. The rate of pension was increased to Rs 1,200/- PM w.ef 1-1-2015. Now the Government has increased the rates under the scheme to Rs 1400/- PM. per beneficiary w.e f. 01-01-2016

A) Eligibility Criteria:

A women of age 18 years and above is eligible for grant of pension under the scheme if she is domicile of Haryana and has been residing in Haryana State for the last one year at the time of submission of application and her own income from all sources is below Rs 2,00,000/- per annum and further any one of the three conditions are fulfilled:

- i) She is a widow; or
- ii) She is destitute without husband, parents and son(s). or
- iii) She is destitute due to desertion or physical/mental incapacity of,
- (a) Husband in case of marned women, or
- (b) Parents in case of other women

B) Exclusion:

Notwithstanding the above, a woman employed by any Government or by any Local/Statutory Body or any organization substantially financed by any Government or Local/Statutory Body or who is drawing pension or family pension there from will not be eligible under this Scheme.

"Pension" wherever occurring in any Government notification concerning Social Security Benefits means and includes, income received or accrued from accumulated earnings, including schemes:

*Provident Funds, or

*Annuities from any source including Commercial Banks, Financial Institutions or Insurance.

- C) The eligible beneficiaries are added every month.
- D) Details of beneficiaries, budget and expenditure incurred under this scheme is as under.-

(Rs.	in	Crores)
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Financial Year	Beneficiaries	Budget	Expenditure
2013-14	5,75,084	Rs 534 81	Rs 534 81
2014-15	5,96,855	Rs 727 75	Rs 727 75
2015-16	6,10,321	Rs 927 03	Rs 875 12
2016-17 (upto 15 th , Oct)	6,19,045	Rs 1060 10	Rs 609 26 (upto 15 th , Oct

1.3 Pension to differently abled persons

The aim of the scheme is to provide social security to Disabled persons who are unable to sustain themselves from their own resources and are in need of financial assistance from the State. The rate of pension, which was Rs 50 per month, at the beginning of the scheme, was enhanced to Rs. 300 per month from 1.11.99 The Govt. has enhanced pension to 100% Disabled from Rs 300 to Rs 600 per month w e.f. 1.1.2006 and further enhanced pension Rs 500/- for 70% handicapped and Rs 750/- for 100% Disabled. The rate of pension has been increased to Rs. 1000/- per month for all categories w e.f 1-1-2014, to Rs 1200/- per month w e.f. 01-01-2015 Now the Government has increased the rates under the scheme to Rs, 1,400/- P.M per beneficiary w e f 1-1-2016.

A) Eligibility Criteria:

- i) Age 18 years and above;
- ii) Domicile of Haryana & residing in Haryana for the last 3 years at the time of submission of application
- iii) Self income from all sources should not exceed the minimum wages of unskilled labour as notified by the Labour Department.
- iv) Disability ranging from 70-100%
- (a) Total absence of sight.

- (b) Visual acquity not exceeding 3/60 to 10/200 (snellen) in the better eye with correcting lenses
- (c) A lose of sense of hearing to the extent that it is non-functional for the ordinary purposes of life.

(d) Orthopaedic disabled with a permanent disability of 70% and above

(e) Mental Retardation with I Q. not exceeding 50

B) "Pension" wherever occurring in any Government notification concerning Social Security Benefits means and includes, income received or accrued from accumulated earnings, including schemes

*Provident Funds, or

*Annuities from any source including Commercial Banks, Financial Institutions or Insurance.

- C) The eligible beneficiaries are added every month.
- D) Details of beneficiaries, budget and expenditure incurred under this scheme is as under-

Financial Year	Beneficiaries	Budget	Expenditure
2013-14	1,36,347	Rs 106 37	Rs 106 37
2014-15	1,39,884	Rs 171 36	Rs 171 36
2015-16	1,41,462	Rs 219 35	Rs 203 73
2016-17	1.41,792	Rs 255 00	Rs 140 00
(upto 15th, Oct)			(upto 15th, Oct)

1.4 Ladli Social Security Allowance Scheme

The scheme is on the pattern of Old Age Allowance Scheme for the families having only girl child/children started from 1^{st} January 2006 Initially Rs. 300 per month per family was given. The enrolment of families under this scheme commences from the 45^{th} birthday of the mother and the father i.e. for 15 years. In case of the death of either of the parents, the surviving partner will get this The Government has enhanced the rate of allowance from 300/- p m to 500/- p.m. and reduced the eligibility age from 55 yrs to 45 yrs w.e f 1.4.2007, to Rs 1000 per month w.e f. 01.04 2014, to Rs. 1200/- P.M. w e.f. 01-01-2015. Now the Government has increased the rates under the scheme to Rs, 1,400/- P.M per beneficiary w.e f 1-1-2016

A) Eligibility Criteria:

 Any family where biological single parent/parents are domicile of Haryana or working for Government of Haryana and having no

- ii) The gross annual income from all sources of the family must not exceed Rs 2,00,000/- to be eligible for getting benefit under this scheme
- iii) The eligible family will be entitled to receive benefit under scheme for a penod of 15 years from the date either of the two parents completes 45 years of age. The benefit will be paid to the mother, if surviving in case the mother is not surviving, the benefit will be paid to the father,"
- B) Details of beneficiaries, budget and expenditure incurred under this scheme is as under :-

(Rs.	in	Crores)
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Financial Year	Beneficiaries	Budget	Expenditure
2013-14	25,918	Rs 15 32	Rs 15 32
2014-15	26,619	Rs 31 20	Rs 31 20
2015-16	27,988	Rs 40 80	Rs 40 01
2016-17 (upto 15 th , Oct)	28,785	Rs 50 12	Rs 28 17 (upto 15 th , Oct)

1.5 Financial Assistance to Destitute Children Scheme

This is a State Scheme under which parents/guardians of the children upto the age of 21 years who are deprived due to below mentioned various reasons is providing financial assistance, initially the rate of financial assistance of Rs. 200 per month per child w e.f. 1 3 2009 subject to maximum for two children of one family as per eligibility criteria laid down in the scheme. The rate of pension under this scheme is Rs 500/- per month per child from January, 2014.

A) Eligibility Criteria;

- i) Child under twenty-one years of age who has been deprived of parental support or care by reason of death, continued absence from the home of his father for the last 2 years, or father/mother has been sentenced imprisonment for a period not less than one year or physical or mental incapacity of a parent
- ii) Income of parents / guardians should not exceed Rs.2,00,000/per annum,
- iii) Benefit up to two children of a family only

Details of beneficiaries, budget and expenditure incurred under this B)

(Rs. in Crores)

Beneficiaries	Budget	Expenditure
1,59,110	Rs 45 59	Rs 45 59
1,78,241	Rs 101 44	Rs 101 44
1.09,240	Rs 102 70	Rs 101 49
1,03,183	Rs 106 60	Rs 62 59 (upto 15 th , Oct)
	1,59,110 1,78,241 1,09,240	Beneficiarios C 1,59,110 Rs 45 59 1,78,241 Rs 101 44 1,09,240 Rs 102 70

scheme is as under:-

Financial Assistance to Kashmiri Migrant Families Scheme 1.6

The Kashmiri families which have migrated from Jammu & Kashmir to Haryana and are living in various parts of State are being given Financial Assistance @ Rs. 1000/- per month per member of the family subject to maximum of Rs. 5,000/- Per family. The scheme is implemented we.f. 1.4 2006. There is a budget provision of Rs. 0 30 lac for the current financial year 2016-17 At present 11 beneficiaries is getting benefit under this scheme. Expenditure in the Financial Year- 2016-17 upto 15, October 0 26 lakh

Eligibility Criteria:

1

- To be eligible for assistance under this scheme, the maximum annual income from all sources of the displaced family from i) Jammu & Kashmir should not exceed 2,00,000/-per annum (two lacs)
 - The total period of financial assistance for re-settlement will be ii) five years

Allowance to Dwarfs 1.7

Dwarf person who are living in various parts of the State are being given allowance @ Rs 1400 per month per beneficiary. A male person to 3 feet 8 inches or less height and a female with 3 feet 3 inches or less height (equivalent to 70% handicapped) is entitled to monthly pension The scheme is implemented w.e.f 1 6.2006 and initially the allowance was given Rs. 300 P.M. Now the rate of allowance is Rs 1400/- per month per beneficiary w.e f. 01-01-2016.

Eligibility Criteria A)

The applicant shall be a Domicile of Haryana State and has been i) residing in Haryana State for the last one year at the time of submission of application.

- ii) The age of the applicant shall not be less than 18 years
- iii) The applicant must give a certificate from the Civil Surgeon in support of being Dwarf.
- B) Details of beneficiaries, budget and expenditure incurred under this scheme is as under:-

Financial Year	Beneficiaries	Budget	Expenditure
2013-14	16	Rs 0 95	Rs 0 95
2014-15	19	Rs 218	Rs 218
2015-16	22	Rs 4 00	Rs 2 98
2016-17 (upto 15 th , Oct)	24	Rs 5 45	Rs 2 31 (upto 15 th , Oct)

1.8 Allowance to Eunuchs

Eunuchs who are living in various parts of the State, should not be less than 18 years and provide certificate from the Civil Surgeon in support of being an Eunuch. The scheme is implemented w e f 1.6.2006 and allowance was initially given Rs 300/- and now the rate of allowance is Rs 1400/- per month per beneficiary w.e f. 01-01-2016

A) Eligibility Criteria:

- i) The applicant should be Permanent resident/domicile of Haryana State and has been residing in Haryana State for the last 5 years at the time of submission of application
- ii) The age of the applicant should not be less than 18 years
- iii) The applicant must give a certificate from the Civil Surgeon in support of being an Eunuch
- iv) The applicant should not be involved in any unlawful activity
- B) Details of beneficiaries, budget and expenditure incurred under this scheme is as under-

(Rs. in Lac)

Financial Year	Beneficiaries	Budget	Expenditure
2013-14	10	Rs 0 55	Rs 0 55
2014-15	17	Rs 1 78	Rs 1 78
2015-16	16	Rs 3 75	Rs 2 31
2016-17 (upto 15 th , Oct)	18	Rs 5 00	Rs 1 71 (upto 15 th , Oct)-

1.9 Achievements (Direct Benefit Transfer)

"Thari Pension Thare Paas"

Haryana shows the way: Direct Benefit Transfer of Social Security Pension into the Accounts of 22.5 lakhs beneficiaries a success. Special enthusiasm amongst Widows, Persons with Disability

For the period February, 2015 to April, 2016

State Govt. has taken the initiative of Direct Benefit Transfer (DBT) of following Social Security Pension through Banks/Post Offices and rates of relevant schemes have been enhance from Rs 1200/- per month per beneficiary to Rs 1400/- per month per beneficiary w e.f. January, 2016 payable in February, 2016.-

.,						
1)	Old Age Samman Allowance beneficiary	@	1400/-	per	month	per
ii)	Disability Pension beneficiary	@	1400/-	per	month	per
iil)	Widow Pension beneficiary	@	1400/-	per	month	per
iv)	Financial Assistance to beneficiary maximum	@	500/-	per	month	per
	Destitute Children		to 2	childr	en	
V)	Ladli Social Security Allowance beneficiary	@	1400/-	per	month	per
VI)	Financial assistance to beneficiary	@	1000/-	per	month	per
	Kashmıri Migrants		Rs.	ject to 5000/- family		
viı)	Financial assistance to non beneficiary	@	700/-	per	month	per
	School going disabled children					
viii)	Allowance to Eunuch beneficiary	@	1400/-	per	-	per
ix)	Allowance to Dwarf beneficiary	@	1400/-	per	month	per

In this initiative, regular Social Security Pension has been disbursed to over 22 47 lakh people disbursed for the month April, 2016 paid in May, 2016 through Direct Benefit Transfer (DBT) Since February, 2015 to April, 2016, following is the status of DBT :-

 a) Social Security Pension is being disbursed through 62 different commercial/public sectors banks, Postal Banks and Vodafone m-Pesa In addition to this, Hartron (CSCs) is also pension disbursing agency.

- b) Social Security Pension is being disbursed through DBT system in all 81 Municipal Committees of the State
- c) Out of total 6755 villages, Social Security Pension is being disbursed through DBT system in 6753 villages plus 2 villages through CSCs (Hartron).
- d) Sanctions have issued for release of pension through DBT for the months of February, 2015 to April, 2016 amounting to Rs.2812.45,37,600/-
- e) It has been found that the rate of uploading is higher for the disabled and widow category which is a good sign
- As on date (18 05 2016), more than 22.70 Lakh accounts (97.46%) of the beneficiaries have been uploaded.
- g) As on date (18 05.2016), more than 22 48 Lakh aadhaar (99%) of the beneficiaries have been seeded.

The modes adapted are as follows:

Different Modes of Distributing Pension					
s	Mode	Available	Disbursing by DBT	% Share	
	Total Villages in Hry	6756	6756	100	
1	Brick and Mortar Bank	1439	1439	21	
2	Branch Post Office	2177	816	12	
3	Village Near Bank		1244	18	
4	Village Near BPO		599	9	
5	Resident BCA	990	988	15	
6	Village Near BCA	180	178	3	
7	Non Resident BCA	250	240	4	
		379	376	·	
9		810	807	12	
10		75	67		
11		2337	2	0 01	

For the first time in history of State, arrears of pensions were sent to those who opened their accounts late through their accounts as per following details:-

Month	Beneficiaries	Amount (in Rs.)
03/2015 to 05/2015	112227	132275200
03/2015 to 06/2015	142714	167698400
03/2015 to 07/2015	237138	274429800
	224899	260579800
03/2015 to 08/2015	118885	135220200
03/2015 to 09/2015	110000	

51102 61838 1609863	64412300 77708000 1895265800
51102	64412300
	0 4 44 0000
64295	
60031	81960400
	77302400
75617	95579500
86072	105186000
87839	
	98562500
161537	178498900
125669	145852400
	161537 87839 86072 75617 60031

This has;

- a) given real dignity to the beneficiaries who don't have to stretch their hand before anyone to get their pension/allowance
- b) given them freedom to draw the amount whenever they need and even earn interest upon the same
- c) made the employees of Municipalities totally free to do their real work rather than distribute pensions Similarly the Sarpanches and the DSWO office staff would also be free from the monthly process of disbursement, accounting etc in due course and devote time to real social issues
- d) it will also prevent duplication and fraudulent drawals of Pensions in due course.

2. Rajiv Gandhi Parivar Bima Yojna

State Govt. is implementing Rajiv Gandhi Parivar Bima Yojna w e.f. 1.4.2006. Under this Scheme compensation is given in case of accidental death/permanent disability to all in the age group of 18-60 years, who are domicile of Haryana and whose name appears in the Voters list or who hold Ration Card issued by the competent authority and is not to Govt. employee and its public sector undertakings, Cooperative Institutions, Universities, Government Aided Institutions etc. as they are already covered under Group Insurance Scheme. The scheme has been amended implemented on 30th August, 2011 and accordingly compensation amount will not be given to the person having income of more than Rs. 2.50 lac per annum.

In case of death	Rs 1 00 lac
	Rs 1 00 lac
	Rs. 50,000/
In case of Loss of one eye or one limb	Rs 25,000/-
	In case of death In case of Permanent Disability In case of Loss of two limbs, two eyes, one limb and one eye In case of Loss of one eye or one limb

A) The compensation is payable as under:-

B) Details of beneficiaries, budget and expenditure incurred under this scheme is as under -

(Rs. in Crores)

Financial Year	Beneficiaries	Budget	Expenditure
2014-15	4170	Rs 50 00	Rs 41 40
2015-16	4750	Rs 50 00	Rs 47 47
2016-17 Up to Oct	745	Rs 60 00	Rs 7 42

3. Aam Admi Bima Yojna

The Government has implemented since 1st July, 2014 the Aam Aadmi Bima Yojna, a Government of India Scheme under which death and disability cover is provided by the LIC of India to the rural/urban families of the State of Haryana living below poverty line. The Head of the family or one earning member of the family in the age group of 18-60 years will be insured against death and disability. The Central Govt. bears 50% of the premium of Rs. 200/per year per person through Social Security fund and the remaining 50% is paid by State Govt

A. Coverage and Benefits:

i) Natural Death

Upon death of a member, prior to terminal date, on admission of claim by the Life Insurance Company, the sum assured of Rs. 30,000/- under assurance, then in force, shall become payable to the nominee.

B. Accidental Death / Disability Benefits

The following benefits are provided to members in case of accident on admission of the claim by the Corporation.

- a. On death, due to accident Rs. 75,000/-.
- b. Permanent Total Disability, due to accident Rs. 75,000/-
- c. Loss of 2 eyes or 2 limbs or loss of one eye Rs 75,000/- one limb, in an accident
- d. Loss of one eye or one limb, in an accident Rs. 37,500/-.

B) Scholarship Benefits:

Scholarship as a free add-on benefit is provided to the maximum of two children of the insured member studying between IX and XII Standard (including ITI Course) at the rate of Rs 100 per month for each child payable half-yearly on 1st July and on 1st January each year, through the Scholarship Funds

A Budget provision of Rs. 18.50 Crore as State Share and Rs.18 50 Crore as Central share through Social Security Fund of Government of India is proposed during 2015-16. After the approval of FD Rs.3.08 crore were released to LIC and a rebate of Rs. 8.91 crore was availed from LIC from the premium paid during the previous year and coverage to all the head/ one earning member of BPL Families was provided.

The Budget Provision for the years 2016-17= 14 00 Crores.

4. National Family Benefit Scheme (NFBS)

This is centrally sponsored scheme. Under the scheme an amount of Rs.20,000/- is given as a compensation to the death of a "Primary breadwinner" (male or female) should have occurred while he or she is in the age group of 18 to 59 years. i.e more than 18 years of age and less than 60 years of age. Under this scheme only BPL families is being covered.

Details of beneficiaries, budget and expenditure incurred under this scheme is as under:-

(Rs. in Crores)

Financial Year	Beneficiaries	Expenditure Rs 7 77	
2014-15	3,933		
2015-16	3,185	Rs 6 37	
2016-17 (upto Oct)	1035	Rs 2 07	

The Budget Provision for years 2016-17 = Rs. 9.00 Crores

5. Welfare Of Persons With Disabilities :

The following schemes are being run in the State for the welfare and rehabilitation of Persons with Disabilities.

(5.1) Government Institute for the Blind Girls/ Boys, Panipat.

The scheme was started since 1958 A residential school is being run at Panipat by this Department for blind boys and girls where the blind students in the age group of 6 to 18 years are being provided

a) free education up to Metric standard with facilities of boarding and lodging,

- b) clothing,
- c) food
- d) books are provided free of cost.

The blind students studying in 10+1 and 10+2 in other schools are also provided free residential facilities in this institute.

The institution of GIB Panipat has been upgraded upto 10+2.

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2014-15	103	132 14
2015-16	104	132 42
2016-17(upto Oct)	184 05	91 63

(5.2) Training Centre for Adult Blind, Panipat:

The scheme was started since 1964. for Adult Blinds, at Panipat in the age group of 18 to 45 years. A Training Centre is being run for Vocational Training with the duration of 3 years in the trades of **caning of chairs**, weaving, candle making and music. A Computer Training Cell has also been established here

(Rs. in lac)

(Rs. in lac)

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2014-15	7	30 08
2015-16	7	38 52
2016-17(upto Oct)	48 04	23 67

(5.3) Scholarship for the Persons with Disabilities (Only for Students) –

The scheme was started since 1971 benefit of scholarships is being provided ranging from Rs 400/- to Rs. 1500/- p.m. to the Persons with Disabilities (students)

The Scholarship are given below:-

Sr. No.	Type of class	Rates of Scholarship for day scholars per month	Rate of scholarship for hostellers per month	Reader allowance for visually handicapped only per month.
1	Class I-IV	400/-	-	-
2	Class-V-VIII	500/-		-
3	Class- IX-XII	600/-	600/-	300/-
4	B A/B Sc/B Com	600/-	800/-	400/-
5	B E/B Tech /MBBS/LLB/B Ed and diploma in professional & engineering studies etc	800/-	1000/-	500/-
6	MA/MSC/M Com/LLM/M Ed/M Tech etc	1000/-	1000/-	500/-

(Rs.	in	lac)
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Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2014-15	4260	234 03
2015-16	4240	219 39
2016-17(upto Oct)	250.00	35 31

(5.4) Unemployment Allowance for Persons with Disabilities.

The scheme was started since 1981 Educated Persons with Disabilities who are unemployed are provided unemployment allowance from the time of registration with the Employment Exchange of their area according to their qualifications i.e Matric to BA and above with the unemployment allowance, benefits, ranging @ Rs. 500, Rs. 750/- and Rs 1000/- p.m. for those persons who are 70% physically disabled. Similarly for the 100% disabled persons the unemployment allowance is provided @ Rs.1000, Rs. 1500 and Rs. 2000 p.m.

(Rs. in lac)

Year	Budget Provision for the year 2016- 17 (Rs. in lac)	Expenditure
2014-15	1700	22 19
2015-16	744	8 90
2016-17(upto Oct)	45 00	1 40

(5.5) Grant-in-aid to the Voluntary Organizations.

The scheme was started since 1961 Grant-in-aid is provided to Non Government Organisations/Voluntary Organisation working in the field for Persons with Disabilities grant-in-aid is provided to these organizations for the purpose of, welfare for the purpose of salary of staff, ration money and maintenance allowance of inmates

(Rs. in lac)

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2014-15	18	386 61
2015-16	19	259 08
2016-17 (upto Oct)	300	230 11

(5.6) Reimbursement of the Cost of Aids and Appliances/Artificial Limbs (DRC Bhiwani):

The scheme was started since 1983. 100% cost of aids and appliances/ artificial limbs are reimbursed to the District Rehabilitation Centre, Bhiwani working in the State with a view to rehabilitate the disabled persons.

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2016-17(upto Oct)	100 70	65 80

(5.7) State Level Project / Home for Persons with Special Needs (SIRTAR), Rohtak.

The scheme was started since 2009 in SIRTAR Gandhi Nagar, Rohtak for State Level Project / Home for Persons with Special Needs. A State Level Home for Mentally Retarded has been set-up by the State Govt at Rohtak This Home is being run by a Registered Govt. Society, i.e Welfare Society for the Home for Persons with Special Needs, Rohtak At the initial stage, there is a target to accommodate 200 children (150 day scholars and 50 hostlers) in this Home.

(Rs. in lac)

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2016-17(upto Oct)	325 00	nil

(5.8) Financial Assistance to non-school going Disabled Children.

The scheme was started since 2008-09 Under this scheme mentally retarded and multiple disabled children who are in the age group of 0-18 years who are not able to attend formal education, training etc due to their disability. They are totally depend on their parents and relatives and need constant supervision and care of their families. Financial Assistance shall be admissible under the scheme @ Rs. 700/- p m to every such disabled child in the family of the applicant

Year	Beneficiaries	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure (Rs. in lac)
2015-16	5919	5713	489 96
2016-17 2016-17 upto 15 th , Oct)	6823	630 00	338 00 (upto 15 th , Oct)

(5.9) Establishment of Life Long Home for Mentally Retarded Persons (Gharaunda)

The Gharaunda scheme was started since 2008-09 for Mentally Retarded Persons. Under this scheme facilities of whole life shelter and maintenance will be provided to the Autism, cerebral Palsy, Mental Retardation and Multiple Disabilities. However this scheme is proposed to be Earth Saviours, Gurgaon who have vast knowledge/experience in the field of Disabled Welfare and having sound financial position

(Rs. in lac)

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2014-15	-	-
2015-16	-	
2016-17 (upto Oct)	2.00	ni

(5.10) Awareness Programme through workshops, Seminars & Conferences.

The scheme was started since 2002-03, to create awareness among the disabled persons for the various welfare schemes and facilities being provided by the State Govt. For this multipurpose camps are being organized at District Level where in various concerned State Departments and Voluntary Organizations participate. The Officers / Officials of vanous Departments & Organizations help the public and the needy for filling up of forms of pensions, scholarships, identity-cards and organizing camps for providing jobs in Govt and Private Sector.

(Rs. in lac)

Year	Budget Provision for the year 2016- 17 (Rs. in lac)	Expenditure
001115	29	1 95
2014-15	47	3 67
2015-16 2016-17(upto Oct)	10 00	1 96

(5.11) State Awards to disabled persons:

The scheme was started since 1982. Under this scheme, State Awards are given every year to the best persons such as disabled employees, disabled self employed, employer and placement officers etc The details of the Awards are as under:-

Sr.N	Sub Category of Award	Nature of Award and No. of Award	Composition of Award
o. 1	Best Employee in Govt Sector/PSUs of State Govt	(i) Ist Prize (one) (ii)2nd Prize (one)	Rs 15,000/- and shield and scroll Rs 10,000/- Plus a shield and scroll
2	Best Employee in Private Sector	(i) Ist Prize (one) (ii) 2nd Prize (one)	Rs 15,000/- Plus a shield and scroli Rs 10,000/- Plus a shield and scroli
3	Self Employed	Prize (one)	Rs 10,000/- Plus a shield and scroll

II Employer Award

1	Best Employer in Govt Deptts / PSUs	Prize (one)	Rs 25,000/- Plus a shield and scroll
2	Best Employer (Private)	Prize (one)	Rs 25,000/- Plus a shield and scroll
3	Best Placement Agency/Officer(Govt / Private)	Prize (one)	Rs 15,000/- Plus a shield and scroll

III Best Individual

ſ	1	Best Individual	Prize (one)	Rs 25,000/- Plus a shield
	•	Deat marriada		and scroll

IV Best Institution

	1	Best Institution	Prize (one)	Rs 25,000/- Plus a
1	C I	Dest manufactor		shield and scroll

V Barrier-free Environment (Govt./PSU/Private Institutions including industry, trade etc.

	Barrier-free Environment (Govt /PSU/Private Institutions including	-	shield and scroll
	industry, trade etc		

VI Creative Award

1	One for best male disabled creative Person adult and one female	Prize (one) for male Prize (one) for female	Rs.25,000/- each Rs 25,000/- each
2	One boy below 18 best	Prize (one) for	Rs.5,000/- each Plus
	creative Child	male	a medal and a scroll
	One girl below 18 best	Prize (one) for	Rs.5,000/- each Plus
	creative child	female	a medal and a scroll

(Rs. in lac

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure
2014-15		-
2015-16	3.79	3 79
2016-17(upto Oct)	4 00	nıl

(5.12) Insurance Scheme for the Parents/Guardians of Persons with Disabilities (NIRMAYA).

The scheme was started since 2008-09. The State Govt. has alread launched through designated agency. i.e M/s Alegion, Chennai by the Nationa Trust, GOI.

Year	Budget Provision for the year 2016-17 (Rs. in lac)	Expenditure	
2014-15	0.25	0 25	
2015-16	0 25	0 25	
2016-17(upto July)	0 25	nit	

(5.13) Established of Research Centre/Special School and Recreation Centre.

The scheme was started since 2008-09 for the persons with disabilities being run by State Institute for Rehabilitation, Training & Research (SIRTAR) at Gandhi Nagar.

(Rs. in lac)

Year	Budget Provision for the year 2016- 17 (Rs. in lac)	Expenditure
2014-15	-	
2015-16		-
2016-17(upto Oct)	1 00	nıl

6. Welfare of Aged, Informs and Destitute

6.1 Providing of Free Spectacles to Senior Citizens

A scheme was launched on 1st October, 2008 for providing free spectacles to Senior Citizens (BPL) having age group of 60 years Under the scheme free spectacles are given @ cost of rupees 200/- each. 12218 spectacles have already been distributed till date to Senior Citizens.

(Rs. in Lac)

Year	Budget	Expenditure
2015-16	2.00	Nil
2016-17	Nil	

The Budget Provision for the years 2016-17= Nil

6.2 Issue of Identity Card to Senior Citizens

Similarly the Government of Haryana has implemented a scheme to provide free Identity Cards to Senior Citizen as a regard and honor. Under this scheme **12,57,562** Identity Cards have been till date.

(Rs. in Lac)

Y	ear	Budget	Expenditure
2	014-15	619	619

ſ	2015-16	6 57	6 57
ł	2016-17	5 00	2 70 (upto October)

6.3 State Award for Older Persons

The Government of Haryana has launched a scheme of "State Award for Older Persons" during 2008-09, on the pattern of Government of India, to keep senior citizens highly motivated and to give honor to them Rs. 1 lakh each are distributed under "State Award for Older Persons" on 1st October every year.

For year 2015-16 there is budget provision of Rs 11.00 lakh. Following 11 awards have been notified vide Govt notification No 1150/SW (4), dated 24 11 2015 -

- 1. Centenarian Award
- 2. Best Mother Award
- 3 Courage & Bravery Award
- 4. Best Panchayat Award
- 5. Life Time Achievement Award
- 6 Best Students Award
- 7. Best Voluntary Organization Award (Best NGO)
- 8 (i) Senior Painter Award (ii) Senior Sculpture Award (iii) Senior Practicing Musician/Singer Award (iv) Senior Practicing Dance Award.
- 9. Senior Practicing Sportsperson Award
- 10. Best Old Age Home Award
- 11. Best Day Care Centre Award

A state level function was held on dated 3-12-2015 at Rohtak on the occasion of International Day for Elderly persons in which 11 awards were distributed and expenditure is 9 75 lac

The Budget Provision for the Year-2015-16 = 11.00 lac

The Expenditure upto 29-2-2016 = 9.98 lac.

The Budget Provision for the Year-2016-17 = 11.00 lac

6.4 Setting up of Senior Citizen Voluntary Service Association/ Network

A scheme for setting up of Senior Citizen Voluntary Service Association/Network was launched during the year 2008-09 by the Haryana Government. Under this scheme grant-in-aid are sanctioned to the registered societies headed by the Deputy Commissioners Under this scheme there is a provision to award the outstanding association/ organization, every year on the 23

occasion of International Senior Citizen Day In the 13 district of the State such organizations are working till date.

(Rs. in Lac)

Year	Budget	Expenditure
2014-15	470	470
2015-16	8 00	8 00
2016-17	5 00	2 10 (upto October)

6.5 50% Concession in Bus Fare in Haryana Roadways Buses to Senior Citizens of Haryana

Haryana Government has launched a scheme since 2008-09 to give 50% fare concession in Haryana Roadways Busses playing within the state to all the women of 60 years of age and above This facility is also given to male Senior Citizens of 65 years of age from 01.04 2014. Amount is paid to Transport Department, Haryana every year for this purpose

(Rs. in Crores)

Year	Budget	Expenditure
2014-15	30 00	30 00
2015-16	30 00	30 00

During the year 2016-17 no budget has been provided by the Finance Department Case for transfer of this scheme to transpost department is under consideration.

6.6 Home for Aged and Infirm, Rewari

"Vikas Putter Avam Yug Purush Choudhary Bansilal Home for Aged and Infirm", Rewari is run by the Haryana Government to provide Social & Economical Secunty to the aged and infirm persons. The capacity of this home is 100 inmates At present 14 inmates are residing in this home and getting free facilities such as Boarding lodging, Clothes, Beds, Medical and Recreational. In addition to this an amount of Rs. 50 per month/per person is given, as pocket money Old male/female above the age of 60 year and infirm male/female persons above the age of 45 year who have no source of livelihood and have nobody to look after them are eligible for admission at Vikas Putter Avam Yug Purush Choudhary Bansilal Home for Aged and Infirm, Rewari.

Year	Budget Rs. in Lac	Expenditure (Rs. in Lac)	Beneficiaries
2015-16	28 22 (upto October)	26 61	14 (upto October)

The Budget Provision for the Year 2016-17 Rs. 34 25 lac (non plan) Maintenance charges of Inmates/Salary of Staff + Rs 10.00 lac for constructions of building under 4325=Capital Outlay.

7. Scheme for Prevention of Alcoholism and Substance (DRUGS) Abuse

A) Approach

Recognizing Substance Abuse and Alcoholism as a psycho-socio medical problem, the approach would be to provide whole range of service including awareness generation, identification, treatment and rehabilitation of addicts through the Voluntary Organizations With a view to reducing the demand for the consumption of alcohol and dependence producing substances, the thrust will be on preventive education programmes and on reintegration of the addicts into the mainstream of the society While the Govt of India would provide financial support to the organizations for institutionalized activities, stress would be on mobilization of community resources and greater community participation

B) Aim and Objectives:

The aim and objectives of the present scheme for Prevention of Alcoholism and Substance (Drugs) Abuse are:

- i) to create awareness and educating the people about the ill-efforts of alcoholism and substance abuse on the individual, the family and the society at large
- ii) to involve culture-specific models for the prevention of alcoholism and substance and the treatment and rehabilitation of addicts,
- iii) to provide for the whole range of community based services for the identification motivation, counseling, de-addiction, after care and rehabilitation of addicts,
- iv) to promote collective initiatives and self-help endeavors among individuals and groups vulnerable to addiction or found at risk;
- v) to establish appropriate linkage between state interventions and voluntary efforts in the field of alcoholism and substance abuse prevention,
- to increase community participation and public cooperation in the reduction of demand for dependence-producing substances and,
- vii) to support activities which are in consonance with the mandate of the Ministry of Social Justice & Empowerment in this field

To eradicate the evil of drug addiction in Haryana State, the State Govt has notified the Rules under Narcotic Drug and Psychotropic Substances Act, 1985, (Central Act, 61 of 1985) These Rules are called the Haryana Deaddiction Centers Rules, 2010 Under the Rules a de-addiction centre can operate in the State of Haryana only after getting license under Rule-6.



C) In Haryana State

52 Drug-de-addiction Centers are being run by-voluntary organizations and Health Department

(Rs. in Lac)

Year	Budget Estimate (in lac)	Revised Estimate (in lac)	Expenditure (in Rs)
2015-16	60 00	10 00	7 31
2016-17	20 00 (upto October)	0 00	0 00(upto October)

The Budget Provision for the Year 2016-17 = 20.00 lac.

8. Pre-Matric Scholarship Schemes for Students Belonging to Minority Communities

8.1 Description:

This Department is implementing Pre-Matric Scholarship, Post-Matric Scholarship, Merit-cum-Means Scholarship Schemes for the Students belonging to Minority Communities such as Muslim, Sikh, Christians, Buddhist, Parsis & Jain and this schemes 100% Centrally Sponsored Scheme. 30% of scholarships are earmarked for girl students in the State of Haryana as follow:

8.2 Pre-Matric Scholarship for Students belonging to Minority Communities

Pre-Matric Scholarship is awarded to students from class I to X .

A) Eligibility Criteria :

- i. The students should be studying in Government Schools/ Institutes and private schools / Institutes recognized by an appropriate authority.
- ii. Annual income of parents/ guardian should be less than 1 lakh.
- iii. The continuation of award will be subject to securing 50% marks in the previous examination
- iv. Student obtaining benefits under this scheme shall not be allowed to avail of benefits under any other scheme of this purpose.
- v. Aadhaar Card Number is mandatory to apply online, so students are advised to their Bank Account Number should be Aadhaar enabled.

Year	Budget Provision	Physical Target	Application Received	Application Accepted	Application rejected	Scholarship Distributed Application	Total Expenditure
2014-15	160 00	38510	8958	8165	1899		52 00
2015-16	DBT	38510	1334	1224	110	1168	19 24
2016-17	DBT	38510	-				

25

B) Rate of Scholarship

For Pre-Matric			
Item	Hostellers	Day Scholar Rs 500/-p a subject to actuals	
Admission fee from class VI to X	Rs 500/-p a subject to actuals		
Tuition fee from class VI to X	n fee from class VI to X Rs 350 /-p m subject to actuals		
Maintenance allowance will be pay year.	yable for a period not exceeding 10	T	
(I) Class I to V		Rs 100/- p m	
(II) Class VI to X	Rs 600/-p m subject to actuals	Rs 100/- p m	

C) Pre-Matric Scholarship (100% Centre Share)

(Rs. in Lac)

The Budget Provision for the year 2016-17 is Rs. 5.00 lac for Administrative Charges

8.3 Post-Matric Scholarship for Minorities: Post-Matric Scholarship is Awarded to Students from the Minority Communities for Students from Class XI to PhD:-

A) Eligibility Criteria:

- i. The students should be studying in Government Schools/ Colleges/Institutes and private schools/ institutes recognized by an appropriate authority including technical and vocational courses of class XI and XII level in Industrial Training Institutes (ITI)/ Industrial Training Centers (affiliated to NCVT)
- ii. Annual income of parents/guardian should be less than 2 lakh
- iii. The continuation of award will be subject to securing 50% marks in the previous examination
- iv. Students obtaining benefits under this scheme shall not be allowed to avail of benefits under any other scheme of this purpose.
- Aadhaar Card Number is mandatory to apply online, so students are advised to their Bank Account Number should be Aadhaar enabled.

B) Rate of Scholarship:

Post-Matric						
Item .	Hostellers	Day Scholar				
Admission and tuition fee for classes Xi and XII	maximum celling or RS	Actual subject to a maximum ceiling of Rs 7,000 p a				

Admission and course/tuition fee for technical and vocational courses of XI and XII level (includes fee/charges for raw material, etc.)	Actual subject to a maximum ceiling of Rs 10,000 p a	Actual subject to a maximum ceiling of Rs 10,000 p a
Admission and tuition fee under-graduate and post-graduate		Actual subject to a maximum ceiling of Rs 3,000 p a
Maintenance allowance for 10 months only in an academic year (Includes expenses for study material, etc.)	Rs 380 p m	Rs 230p.m
Classes XI and XII including technical and vocational courses of this level.		
(II) Courses other than technical and professional courses at under-graduate and post- graduate level	Rs 570 pm	Rs 300 p m
(III) M Phil and Ph D (For those researchers who are not awarded any fellowship by university or any other authority)	Rs 1200 p m	Rs 550 p m

C) Post Matric Scholarship (100% Central Scheme)

(Rs. in crore)

Year	Budget Provision	Physical Target	Application Received	Application Accepted	Application rejected	Scholarship Distributed Application	Total Expendit ure
2014- 15	Direct Disbursement by GOI	6417	2223	786	1499	724	0 52
2015- 16	DBT	6417	3075	2856	219	2729	1 82
2016- 17	DBT	6417	-	-	-	-	

The Budget Provision for the year 2016-17 is Rs. 6 00 lac for Administrative Charges.

8.4 Merit-Cum-Means Scholarship for Professional & Technical Courses:

A) Eligibility Criteria:

- i. Scholarships are provided to the students from the minority communities for pursuing professional and technical courses at undergraduate level and post- graduate levels in institutions recognized by an appropriate authority
- ii. Parents /guardians annual income of should be less than 2.5 lakh.
- iii. Students should secure 50% or above marks in the last examination.

- iv. Students obtaining benefits under this scheme shall not be allowed to avail of benefits under any other scheme of this purpose
- Aadhaar Card Number is mandatory to apply online, so students are advised to their Bank Account Number should be Aadhaar enabled.

B) Rate of Scholarship

Merit-cum-Mean							
Type of financial Assistance	Hostellers	Day Scholars					
Maintenance Allowance (for 10 months only)	Rs 10,000/-pa (Rs 1000pm)	Rs 5,000/-pa (Rs 500pm)					
Course Fee	Rs 20,000/- p a or Actual whichever is less	Rs 20,000/- p a or Actua whichever is less					

C) Merit cum Means Scholarship (100% Central Scheme)

(Rs. in Lac)

Year	Budget Provision	Physical Target	Application Received	Application Accepted (according To Merit List)	Application rejected	Scholarship Distributed Application	Total Expenditure
2014- 15	Direct Disbursement by GOI	770	1323	997	326	895	237 00
2015- 16	Direct Disbursement by GOI	770	1684	1239	107	1237	328 00 ,
2016- 17	Direct Disbursement by GOI	770					

The Budget Provision for the year 2016-17 is Rs. 10.00 lac for Administrative Charges.

9 Multi-Sectoral Development Plans for Minority Concentration Districts

The Budget Provision for the Year 2015-16 = Rs. 5 00 crore

Sanction received from GOI worth Rs 12.11 crore as central share and Rs 5.00 crore was released during 2015-2016 as per budget provision Rest amount is being released shortly during 2016-2017 after revalidation by Govt. of India for which approval of Finance Department has been obtained Govt of India has also released amount Rs 5,85,53,000 during the year 2016-17

Background-

In order to ensure that the benefits of schemes and programmes of Ministry of Minority Affairs Government of India, reaches the relatively disadvantaged segments of society in the State of Haryana to identify districts, it was decided to identify districts on the basis of minority population of Census 2001 and backwardness parameters. Thereafter, the position of these districts in terms of "backwardness" was evaluated against the two sets of socioeconomic and basic amenities indicators. 90 Minority Concentration Districts in the State of Haryana Mewat and Sirsa District have been identified and selected.

To enable focused attention of government programmes and schemes on these districts, the following has been advised to the Central Ministries/Departments to prepare their plans in a manner that these districts get the required attention and resources:-

- 1) The schemes and programmes for poverty alleviation, education health and other welfare schemes of government may be focused in these districts.
- 2) Existing schemes for infrastructure development, such as rural electrification, road connectivity (PMGSY) etc. may be taken up in these districts on a priority basis
- 3) The provision for basic amenities such as pucca housing, safe drinking water supply, water closet toilets and electricity for each household may be made.
- 4) Schemes included in the Prime Minister's New 15 point programme for the Welfare of Minorities may be implemented in these districts vigorously targeting each minority household and village.

B) Objective

The programme aims at improving the socio-economic parameters of basic amenities for improving the quality of life of the people and reducing imbalances in the MCDs during the 12th Five year Plan period.90 minority concentration districts have already been identified by government which are relatively backward and falling behind the national average in terms of socioeconomic and basic amenities indicators. These districts have a substantial minonty population and are backward, with unacceptably low levels of socioeconomic or basic amenities indicators, requiring attention and specific programme intervention. This initiative will be a joint effort of the Centre and the States/Uts for inclusive growth, accelerate development process and improve the quality of life of the people The scheme aims at focused development programmes for backward minority concentration districts to help reduce imbalances and speed up development.

C) Funds

Financial assistance would be made available to these districts to address the 'development deficits' that were either not met fully by existing schemes/programmes or catered to by any scheme/ programme of the State or Central Government .The ceiling of financial assistance that may be provided to such minority concentration districts, estimated on the basis of their backwardness parameters and size of minority population. For districts which are entitled to less than Rs. 15 crore on this formula, a fixed sum of Rs 15 crore has been allocated as it doubtful if an amount lower than this could lead to any palpable improvement

D) Latest Status

For better focusing and better targeting on the Minonties Government of India Ministry of Minority Affairs New Delhi vide D O No. 3/67/2012-PP dated 25th Sept 2012 had considered to modify and restructuring the programme in 12th Five Year Plan (2012-2017) For which Government of India while considering to change the unit area of planning from District at present, to Block. It is being considered to select Minority Concentration Blocks falling in Minority Concentration Districts, to implement MsDP For this purpose, in the first step backward districts have been identified on the basis of backwardness parameter adopted for 11th Five

Year Plan based on data of census 2001 In the second step, the Minority Concentration Blocks in these Minority Concentration districts are selected on the basis of the criteria that blocks with minimum 25% minority population

For 12th Five Year plan GOI has identified 6 districts in Haryana with 25% or more population of minorities which are as under-

Sr. No.	Name to the Minority Concentrati on District	Name of Blocks with or population minorities	h 25% more	Amount released during 2014-15	Amount released during 2015-16	Amount are being released during 2016-17
1	Kaithal	i. C	Suhla			87,94,000
2		i. 7	ohana	71,53,500	5,00,00,000	55,92,000
	Fatehabad	1i. F	Ratia			
3		i. [Dabwalı	28,81,750		4,42,52,000
	Sırsa	iı. (Odhan			2,65,72,000
		ili. f	Baragudh			
		ıv. f	Ellenaba			

		Total :		12,53,24,250	5,00,00,000	10,00,00,000
	Yamuna Nagar	ii. uli	Chhchhra			
6		i.	Sadaura	5,46,25,000		
5	Palwal	1	Hathin			
		v. a	Punahan			
		iv. r Jhırka	Ferozepu			
		111.	Nagina			
	Mewat	ii.	Nuh			23,62,800
4.		i.	Taoru	6,06,64,000		1,24,27,200

A budget provision of Rs 10 00 crores has been made for Financial Year 2016-2017.

10. Establishment of Senior Citizen Club in all Districts in Urban Estates of Haryana.

A Scheme for setting up of Establishment of Senior Citizen Club in all Districts in Urban Estates of Haryana was launched during the year 2008-09 by the Haryana Government Under the Scheme grant-in-aid are sanctioned to the registered societies headed by the Deputy Commissioners. Buildings are be constructed by the HUDA. So far 14 Centres/Club have been setup.

(Rs. in Lac)

Year	Budget (in lac)	Expenditure (in lac)
2015-16	5 00	10 05
2016-17 (upto October)	5-00	2 20 lac

The Committee held discussion with the Additional Chief Secretary of the Social Justice & Empowerment department in the meeting regarding different Schemes, projects & programmes being undertaken by the department for the Social Justice & Empowerment in the State and acquainted themselves with their activities.

The Committee discussed with the Additional Chief Secretary of the Social Justice & Empowerment Department regarding problems faced by the peoples to avail the benefit of various schemes implemented by the Department. Therefore, the committee recommends that process of giving various benefits to the beneficiaries be simplified

The Committee observed that the people do not know about the various Pension Schemes undertaken by the department Therefore, the Committee recommends that the concerned officers should reach to the people to make them aware about the various pension schemes

The Women & Child Development department sent a note on its activities which is as under

1. Beti Bachao-Beti Padhao Programme

Beti Bachao Beti Padhao Programme was launched by Hon'ble Prime Minister on 22.01.2015 at Panipat with the objective to prevent gender biased sex selective elimination, ensure survival, education & empowerment of the girl child. This programme has been extended in all the districts of the State except Mewat District.

(a) Objectives

- To prevent gender biased sex selective elimination
- To ensure survival and Protection of the girl child
- To ensure education and empowerment of girls
- Create an enabling environment for bringing about social change regarding equality of girl child

Following initiatives have also been undertaken by Haryana under the Beti Bachao Beti Padhao Programme -

(i) Legal Action

State Government has initiated a campaign to control and check violation of PNDT Act and MTP Act. Chief Medical Officers, in liaison with Deputy Commissioners, are conducting raids and inspecting all ultrasound machines of their respective districts. Decoy customers are being sent to find out the use of unauthorized mobile machines and sex predetermination kits. A special legal expert has been appointed at the State Health Department Headquarters to follow up each individual case of violation of PNDT and MTP Act to ensure conviction. Till now 381 FIRs have been registered under the above Acts

(ii) Social Activism

The State Government has taken various steps to bring all communities, social organizations & non-government organization on a common platform for successful implementation of the programme.

- 1. 46899 Awareness rallies,
- 2. 444782 celebrations of birth/Lohri,
- 3. 6183 activities such as Nukkad Nataks/ folk art,
- 15204 Gudda-Guddi boards, displayed at Anganwadi Centres
- 5. 5423 Gudda-Guddi Board at Panchayat Bhawan
- 6. 4488 Film shows.
- 7. 34050 Prabhat Pheries,
- 8. 7001 Puppet shows,
- 9. 39300 Signature campaigns,

- 10 80028 health camps /baby shows were organized in the 12 BBBP districts
- 11 Sanjhi Competitions/Mehandi Competitions were also organized with the logo of Beti Bachao Beti Padhao in 12 BBBP districts in the month of October
- 12. Logo of Beti Bachao Beti Padhao displayed on all the Government and many private school buildings
- 13. Wide publicity of Beti Bachao Beti Padhao has also been made through Haryana Transport Buses by displaying the logo
- 14. Orientation Programmes on BBBP for Doctors, PRI members, NGOs, Sakshar Mahila Samoohs, Anganwadi Workers, SHG members and other stakeholders are organized at the district level in the twelve BBBP districts Various training, sensitisation and inter-group discussions and workshops were also organized at the State, district & block levels for the various stakeholders.
- 15. Kua Pujan is a traditional ceremony for celebrating birth of boy But in Haryana this age old ceremony is now being also observed on the birth of girl child also to bring the spint of equality in society.
- 16 Thali Bajao ceremony were organized on the birth of girl child to promote the message of the programme and to break age-old dogmas
- 17 "Aapki Beti Hamari Beti" Utsavs were celebrated in all the twelve districts of Beti Bachao Beti Padhao.
- 18. Haryana Diwas celebrated as Beti Diwas on 1st November
- 19. 81 Mascots who have established their name in society by showing extra ordinary skills in the area if social work, cultural activities, sports and academic have been identified.
- 20 A Mega Event was organized on 21st July, 2015 to promote the Beti Bachao Beti Padhao: "Call to Action" initiative by the State Government, reconfirming its commitment to saving and educating its daughters. The Chief Minister of Haryana, Shri Manohar Lal, U.S. Ambassador to India, Mr Richard Verma, Country Representative of UNICEF, Mr Louis-Georges Arsenault, and renowned Bollywood actress, Parineeti Chopra participated in the important state-level initiative The initiative aimed to promote the survival, protection, education and empowerment of the girl child. To ensure the active participation of the private sector in the initiative, the state signed a Memorandum of Understanding (MOU) with the Confederation of Indian Industries (CII) and Federation of Indian Chambers of Commerce and Industries (FICCI).
- Preparation of Directories of un-trained dais and 80,957 pregnant ladies of 12 BBBP districts. Bulk SMS sent to 80,000 pregnant women on health and nutrition issues.

(iii) Efforts by Education Department

- a) Education Department has taken the initiative of "Betiyon Ka Salam Rashtriya ke Naam" On 15th August, 2015, in every Government school of the state, the most educated girl in that village/ward was invited to hoist the national flag Thereafter, "Mera Pehla Gantantra Utsav" on 26th January, 2016, was celebrated. In addition to the flag hoisting by the most educated girl of the village, the highest academic achiever daughters were felicitated in schools and the department also invited the mothers of infant girls born between 22.1.2015 to 22.1 2016 as guests of honour in the local school level Republic Day function .This was done with a view to inculcate and associate feeling of pride with birth of daughters in the local populace.
- b) Education department has taken another initiative of "Tithi Bhojan" 'Beti ka Janam Din-School Mei Abhinandan' All the girls whose birthdays will fall in a month will be congratulated and given a special treatment during mid- day meal distribution on the third Tuesday of that month A special Mid-day meal dish (sweets & namkeen) as per guidelines of mid-day meal will be cooked on this day and parents will also be invited and be requested for voluntanly contribution in cooking, serving or any other type of help Before serving the specially cooked delicious food, the birthday song will be sung by all the children and the staff jointly and the Head Master or any other senior teacher will welcome the parents and bless the birthday girl/girls for their bright future.

With the above efforts made by the State Govt the sex ratio has been improved .The comparative distnct wise status is as under:-

Sr. No.	District	Jan, 2015	Jan, 2016	during November , 2016	Comparison (Jan, 2015 – November , 2016)
1	Ambala	942	872	956	83
2	Bhiwani	845	848	926	79
3	Fatehabad	903	942	870	23
4	Faridabad	823	947	879	12
5	Gurgaon	1008	854	895	37
6	Hisar	899	926	876	-10
7	Jind	956	895	951	95
8	Jhajjar	799	912	886	34
9	Kaithal	877	908	893	30
10	Kurukshetra	831	896	1033	173

11	Karnal	916	912	887	-10
12	Narnaul	800	851	889	71
13	Panipat	952	893	933	41
14	Panchkula	881	892	945	36
15	Palwal	910	891	897	-4
16	Rohtak	871	872	947	88
17	Rewari	682	889	916	92
18	Sırsa	949	965	885	-30 🥠
19	Sonipat	816	921	927	60
20	Yamuna Nagar	850	881	856	-12
21	Mewat	974	935	960	47
	State Average	882	902	912	36

(iv) Monitoring of Beti Bachao Beti Padhao

Beti Bachao Beti Padhao secretariat has been set up in the office of Hon'ble Chief Minister, Haryana to review the implementation and monitoring of Beti Bachao Beti Padhao Programme of all the Line Departments Key Performance Indicators have been prepared for the CM dashboard Officers of the CM secretariat of BBBP along with Officers of WCD, Department have visited 19 districts to find out the ground reality by visiting villages having skewed sex ratio, holding meetings with Distinct Administration and Stake Holders to take remedial action which will help to monitor the implementation of the action plan at village, block and district levels.

Budget-Status:- This is 100% Centrally Sponsored Scheme The details of funds received from Govt. of India are as follows:-

Rs in Lacs

Year	Year Total budget Budget released		Expenditure	
2014-15	223 00	223.00	36.89	
2015-16	800.00	600.14	330 69	
2016-17	1000 00	1000.00	306 35	

2. Haryana Kanya Kosh

Haryana Kanya Kosh has been announced by the Hon'ble Chief Minister, Haryana on 22nd January, 2015 on the launch of BBBP programme at Panipat. The said Kosh has been constituted for the welfare and development of girls and women of Haryana. The said Kosh aims to generate an environment in which the girls are provided with the equal opportunities for their growth and empowerment. The Kosh shall be utilized to provide funds and other inputs for Apki Beti Human Beti scheme for the welfare of the girl child and for any other initiative for the welfare and development of the girls/women. This fund can receive donations, cash and surcharge for achievement of the objectives of the said fund. Two Committees have been formulated under the said Kosh- the State Level Governing Committee and the Executive Committee. The funds will be administered by the Women & Child Development Department. A sum of Rs. 66 56 lacs has been deposited in the Bank Account of Haryana Kanya Kosh with Bank of India. The Haryana Kanya Kosh has been registered as Society. The PAN Card of Haryana Kanya Kosh Society has been received. An appeal of Hon'ble Chief Minister, Haryana regarding donation of Haryana Kanya Kosh Society by an individual corporate and institutions was published in the newspapers. The certificate of registration of Haryana Kanya Kosh u/s 12AA as a "charitable society" has been issued by Commissioner of Income Tax Department.

3. Aapki Beti -Hamari Beti

In order to curb the problem of declining sex ratio a scheme named Aapki Beti Hamari Beti Scheme has been introduced by the present Govt. In The existing Ladli Scheme has been subsumed into this Harvana State. scheme Under the scheme all scheduled caste and below poverty line (BPL) families whose first girl child is born on or after 22nd January 2015 shall be eligible to receive Rs. 21000/- (One Time), All families whose second girl child is born on or after 22nd January 2015, will receive Rs. 21000/- (One Time) irrespective of their caste, creed, religion, income and number of sons. In special cases, when twin/multiple girls are born on or after 22nd January, 2015 will receive Rs. 21000/- (One Time) per girl child in any family of the State of Haryana satisfying the eligibility conditions. This amount will be invested in group scheme Aapki Beti Hamari Beti of Life Insurance Corporation of India, Chandigarh and the matured amount of approximately Rs. 1,00,000/- will be given to the girl after completing the age of 18 years provided, she should be unmarried at that time. Haryana Govt, has extended the benefit to the 3rd Girl Child w e f 24-08-2015. Till Now 37017 beneficiaries have been given benefit. A Sum of Rs. 9800.00 lac is provided for the year 2016-17 under Apki Beti Hamari Beti including Ladli. Out of which Rs. 75.13 crore has been spent upto December, 2016.

4. Sukanya Smaruddhi Account

Hon'ble Prime Minister of India launched the Scheme "Sukanya Smaruddhi Account" on 22nd January, 2015 at Panipat, on the occasion of

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launching of Beti Bachao Beti Padhao Programme with the objective to address gender imbalance in the society and discrimination by creating a positive discrimination in favour of the girl child The salient features of the scheme are.-

- 1. Addressing gender imbalance in the society- Scheme "Sukanya Smaruddhi Account" will address the gender imbalance and discrimination by creating a positive discrimination in favour of the girl child.
- 2 Age eligibility- Account can be opened from the birth of the girl child till she attains the age of 10. A girl child, who attained the age of 10 years, one year prior to notification will also be eligible.
- Investment floor and ceiling- Account can be opened by an amount of Rs.1000/- and in a financial year investment ceiling is Rs. 1,50,000/investments floor in a FY is Rs. 1,000/-
- 4. Tax concession on investment- Exemption on investments made under the scheme will also be eligible for exemption under 80C of IT Act, 1961.
- 5. Tax concessions on interest and withdrawal- Similarly issue of making interest income and withdrawal exempt from taxation can be done by DoR through legislative amendments. Matter is under examination of DoR.
- 6. The interest rate given under this scheme is one of the highest rates of interest offered by Government on small savings scheme.

Child can close the account earliest at the age of 21 years with option of keeping, the account till marnage. 3,43,109 accounts have been opened in Post Offices upto December, 2016.

A. SCHEMES RELATED TO CHILDREN

A.1 Integrated Child Development Services Scheme (ICDS).

ICDS is a Flagship Scheme of Govt. to improve health, nutritional, psychological and social developmental status of children of 0- 6 years and to reduce mortality, malnutition and school dropouts. ICDS Scheme was launched on 2nd October 1975 which is one of the world's largest and most unique programmes for early childhood development

At present under ICDS Scheme, there are 148 sanctioned projects (127 Rural + 21 Urban Projects) and 25962 sanctioned Anganwadi Centres including 512 Mini AWC in the State.

(a) Objectives:-

- i. Improve the nutritional and health status of children in the age group of 0-6 years.
- ii. Lay the foundation for proper psychological, physical and social development of the child
- ii. Reduce the incidence of mortality, morbidity, malnutrition and school drop outs.

- IV. Achieve effective co-ordination of policy and implementation among various departments with a view to promote child development.
- v Enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper health and nutrition education.

(b) Services:-

Under this scheme, the following six services are provided to children (0-6 years) and pregnant and lactating women in an integrated manner.

- I. Supplementary Nutrition
- ii. Immunization
- iii. Health Check-up
- iv. Referral Services
- v. Pre-School Education
- vi Nutrition & Health Education

A.1(i) Anganwadi Centres

Govt. of India has envisaged AWC as model vibrant Centres. Haryana has taken up lot of initiative in constructing AWC buildings. Presently 5181 AWCs are running from own buildings in Haryana. Anganwadi Centre is the focal point for delivery of ICDS services GOI has envisaged the Anganwadi Centre as a vibrant Early Childhood Centre (ECD) to become the first village out post for health, nutntion and early learning with adequate infrastructure. State Govt. has equipped the Anganwadi Centre with following.

- Attractive and colourful tables and chairs (Set of 4 Tables and 16 Chairs) to 15010 Anganwadis worth Rs. 17.65 crore from state funds under ICDS scheme.
- State Govt has decided to provide swings in at least 2000 AWCs in a year. Till date 12875 AWCs have been provided three types of swings and 13034 Super Slide Senior with an expenditure of Rs. 13.41crore.
- Gas Connection has been provided in 22722 Anganwadi Centers at the cost of Rs. 8 50 crore.
- An AWC building has an activity room (17'x21'), Verandah (8' 0 wide), Store-room (7'.4x5'.1), Kitchen with cooking space (7'.1x6'.3), Ration Store (8'.6"x6'.3"), Toilet (6' 6x5'.0) and open Angan for out-door activities

A.1(ii) Strengthening of ICDS

Under Mission Mode of ICDS the focus would be on strengthening early childhood care and education as a core service of the AWC with dedicated for (4) hours of early childhood education sessions followed by supplementary nutrition, growth monitoring and their related interventions ECCE Curriculum and Workbook has been prepared which is under printing. Under Restructured ICDS Scheme 389 AWCs-cum-Creches has been sanctioned by GOI during 2013-14. State Govt. has sanctioned 242 Creches during 2013-14 and 147 during 2014-15. Under Restructured ICDS, Govt. has approved the revised rates of Supplementary Nutrition @ Rs. 6/- per child per, @ Rs 7/- per day per pregnant and nursing mothers and Rs. 9/- per child per day for severely malnourished child.

A.1(iii) Supplementary Nutrition Programme

The State Govt is providing Supplementary Nutrition (SNP) containing an average nutritive value as per norms fixed i.e. in the case of Pregnant/Lactating mothers 600 calories and 18-20 gm proteins, in case of children 500 calories and 12-15 gm. protein and in case of severely malnourished children 800 calories and 20-25 gm. protein @ Rs. 7/- per mother, Rs. 6/- per child and Rs 9/- per mal-nourished child per day for 300 days in a years. Presently 9 93 lac children and 2.83 lac pregnant/ lactating mothers are covered under Supplementary Nutrition Programme. The recipes provided under ICDS are Postic Panjiri, Bharwa Parantha, Aloo puri, Meetha Chawal, Meetha Dalia, Pulao. Gulgale and Chana "Murmura & Mungfali Mixture etc.

The expenditure of SNP is being shared by Centre & State in the ratio of 50.50.

Three Tier System has been adopted for procurement of SNP Items under ICDS:-

- (a) State Level: Wheat and Rice under SNP are being procured form GOI under Wheat Based Nutrition Programme at subsidized rates @ Rs. 415/- & 565/- respectively Double fortified Salt containing iron and iodine is being procured in order to eradicate anemia and malnutrition through National Small Industries Corporation, a Govt of India enterprise. Three types of edible oils i.e. soya oil, cotton seed oil and mustard oil are being procured through HAFED, a Haryana Govt approved agency
- (b) District Level: Other item like Pulses, Soyabeen, Sugar, Chana Murmura Mixture, Besan, etc. are being procured by District Level Purchase Committee headed by ADCs.
- (c) Village Level: Perishable items like Vegetable, Spices etc are being procured at village level by VLC members.

At present two Panjiri Plants, one at Gharundha (Karnal) and another one at Gurgaon are functioning in the state These Panjiri Plants are producing 3.5 MT Panjiri per month. The Panjiri produced by these Panjiri Plants is being given to the children in age group of 6 months to 18 months of Anganwadi Centres. At present these plants are producing Pnajiri which caters only 14% requirements. To upgrade of these Panjiri Plants consultant has been appointed The Panjiri is to be given as THR to approximately 26 lac children between 6-18 months of age.

	AWCs	in Govt. I	Buildin	gs	AWCs in N	lon Govt. E	Buildings
Function ing AWCs	AWCs in own constructe d Buildings	AWCs in other Govt Building s	AWC in Scho ols	Total	AWCs in Communit y Buildings	AWCs in Private / Rented Buildings	Total
25962	5790	1203	2455	9448	9904	6610	16514

A.1(iv) Location of Anganwadi Centres

A.1(v) Construction of Anganwadi Centres

The scheme of construction of buildings of Anganwadi Centers was started in the year 2002-03 with an objective to provide clean and peace full environment to the children and Women beneficiaries of ICDS and other related schemes at village level and to create assets for them AWC is not merely an AWC but a focal point for village women where they can feel themselves free and can discuss freely. At present cost of construction of an Anganwari is Rs 9.95 lacs. Construction work is being executed by Panchayati Raj Department under the overall supervision of Additional Deputy Commissioner who are the Nodal Officer of the scheme at district level. A sum of Rs. 10320.00 lac has been provided in the budget for the year 2016-17. The entire amount has been released to Panchayati Raj Department to complete the 1339 incomplete Anganwadi Centres of year 2015-16

The state Govt has also increased the resources for the construction of Anganwadi Buildings by taking NABARD Assisted Project, RIDF worth Rs 224.00 crore for the construction of 2533 Anganwadi buildings. Since 2002-03, the State Govt. has spent Rs. 45397.75 lacs for the construction of 5881 Anganwadi Buildings till 2016-17 including GOI share of Rs 2531.25 lac

Year wise detail of financial and physical achievement is as under-

Year	Financial Expenditure (State Plan) (Rs. In Iac)	Physical achievement (No. of AW Buildings for which funds have been released)	No. of AWCs Completed	Backlog
2002-03	39.52 @ 2.08	19	19	-
2003-04	848.64 @2.08	408	408	-
2004-05	388.96 @ 2.08	187	187	-
2005-06	755 04@ 2.08	363	363	-

	_			
2006-07	532.50@ 2.08	256	256	-
2007-08	928 80@ 3.44	270	270	-
2008-09	997 60@ 3.44	290	289	1
2009-10	1299.00@ 4.90	265	265	-
2010-11	5445 00@ 5.00	1089	1089	0
(ESP) Addl Funds	1372.89			
2011-12 (RIDF-VI)	1598 00@ 8 50	188	188	0
2012-13 (RIDF-VI)	1598 00@ 8.50	188	188	0
2012-13 (RIDF-VII)	3332.00@ 8.50	392	391	1
2013-14 (Labour Board)	119.40@ 9.95	. 12	12	-
2014-15	3332.00@ 8 50	392	391	1
State Plan	400.00@ 9 95	40	39	1
RIDF-XVI	1411 00@8 50	166	160	6
2015-16 (Addi funds)	774 77	For completion o	f AWCs of the ye	ear 2014-15
2015-16 (GOI sharing)	7462 50@ 9 95	750	124	626
2015-16 (RIDF-XVI)	2109.00@ 9,95	212	21	191
		1		1

102

1014 90@ 9.95

2015-16

73

29

Total	45397.75	5881	4689	1192
2016-17	10320.00	For completion	of AWCs of the y	/ear 2015-16
(RIDf- XVII)	2000.10@ 0.00			
2015-16	2905.40@ 9.95	292	0	292
(RIDF-XX)				

A.1(vi) Training of ICDS Functionaries

The training of ICDS functionaries is a continuous process and for imparting training, a total of 10 Anganwadi Workers Training Centers are being run in the state out of which 8 Centers are being run by Haryana Council for Child Welfare and 2 Training Centres at Radaur by Kasturba Gandhi National Memorial Trust. One Middle Level Training Centre for ICDS Supervisors is also being run through Women's Awareness & Management Academy Rai, Distt. Sonipat

In addition to this State Plans for Training (STRAP) of ICDS functionanes are prepared and submitted to Govt. of every year. Grant-in-Aid received from Govt. of India under UDISHA have been further released to Haryana State Council for Child Welfare, Kasturba Gandhi National Memorial Trust, Radaur and Middle Level Training Centre, WAMA RAI (Sonipat) 95 Supervisor have been imparted job training in MLTC, Rai (Sonipat) and 2204 AWWs & 3953 AWHs have attended refresher Training Course in AWTCs.

A.2 Scheme of Improving Infant and Young Child Feeding Practices.

To reduce malnutrition among children, the scheme of Improving Infant and Young Child Feeding has been started from the year 2005-06. Anganwadi Workers were trained through Master Trainers to equip them with knowledge and skill of Improving Infant and Young Child Feeding to enable them to create awareness and counseling of mothers more effectively In additional to this funds were also spent on publicity on breastfeeding etc

(A) Objectives:

- To give training to grass root level ICDS functionaries on Infant and young child feeding practices.
- To generate awareness on Infant Young Child Feeding Practices

(B) Target Group

CDPOs, Supervisors, AWWs, SMS, SHGs and ASHA.

Under the scheme a sum of Rs. 20 00 lac has been provided in the budget for the year 2016-17 Funds have been transferred to 14 DPOs for conducting the training to Anganwadi Workers.

A.3 Haryana State Commission for Protection of Child Rights

Haryana State Commission for Protection of Child Rights is also functional in the state with its Headquarter at Panchkula Regular inspections/monitoring are being done by this Commission. All the six members and Chairperson of the commission have been appointed. Member of the commission has inspected the 1142 buses of schools of 21 districts as per order of Hon'ble High Court, Haryana regarding Surkshit School Vahan Policy. International Child Right Day was celebrated on 19 November,2016 at Hissar as it was a budgetary workshop. A sum of Rs 62 50 fac is provided in the budget for the year 2016-17. Out of which Rs 31 25 fac has been spent up to December, 2016.

A.4 Integrated Child Protection Scheme (ICPS)

The Ministry of Women and Child Development introduced the Integrated Child Protection Scheme in financial year 2009-2010 The State Government has started implementing the centrally sponsored Integrated Child Protection Scheme (ICPS) w.e f. 1st April, 2010 Integrated Child Protection Scheme (ICPS) is an umbrella scheme under which various schemes for children in need of care and protection, and children in conflict with law are covered The programme is being implementing through Haryana State Child Protection Society (HSCPS) which was registered under the Societies Registration Act, 1860 on 10th September, 2010. The children in need of care and protection are being provided institutional as well as non institutional care under the scheme. For providing non institutional care State Adoption Resource Agency (SARA) has been set up at State level.

At the district level the District Child Protection Unit (DCPU) and District Child Protection Committee under the chairmanship of Deputy Commissioner has been constituted. The Integrated Child Protection Scheme (ICPS) is mainly an instrument to implement the provisions of J.J Act, 2000 which has been amended as Juvenile Justice Act, 2015 and came into force w e.f 15.01 20106. The State has created a Juvenile Justice Fund for providing facilities to the juveniles. The State has also notified a State Advisory Board under Juvenile Justice Act for implementing the provisions of the Act.

A.4(i) Two Broad Categories of Children under ICPS

1. Children in Conflict with Law

Children in Conflict with Law mean a child who is alleged to have committed an offence Children in conflict with law who enter the juvenile justice system through Juvenile Justice Board (JJB), require residential care and protection during pendency of any inquiry are facilitated Observation Homes as per section 8 of old Juvenile Justice (Care & Protection of Children) Act 2000 And the children in conflict with law committed by JJBs who requires long term rehabilitation and protection are sent to Special Homes as per section 9 of old Juvenile Justice (Care & Protection) Act 2000. To take care and to protect these children, state govt is running four Observation Homes (Ambala, Hisar, Fandabad (Boys) and Karnal (Girls) and one Special Home (Boys)

2. Children in Need of Care and Protection

For care, protection, treatment, development and rehabilitation of the children in need of care and protection, there are 78 Child Care Institutions in Haryana State run by Govt, Semi govt and private organizations These Homes are spread across the state in all the 21 Districts and in 47 Blocks and covering approximately 4000 children. The children in need of care and Protection are taken care of by Child Welfare Committees (CWC) which is the competent authority to deal with the cases of Children In need of care and protection

A.4(ii) Services provided through Integrated Child Protection Scheme

I. Institutional Services

All the children in need of care and protection which are found, informed or produced and sent to registered Child Care Institutions of Haryana State by necessary orders of Child Welfare Committee Child Welfare Committees(CWC) which is the final Authority to deal with the cases of children in need of care and protection and to give decision keeping the best interest of the children. For care, protection, treatment, development and rehabilitation of the children in need of care and protection, there are 78 Child Care Institutions (govt, semi govt and private) in Haryana State Under ICPS, for maintenance of children Rs. 2000/- per child per month (food Rs. 1400/- and Rs 600/- for clothing, medicine, soap, oil etc and Rs 800/- per child/per year for bedding is being provided to the children. Further, other facilities like educational, medical, vocational recreational etc are being providing to the children residing in these Child Care Institutions

• Open Shelter Homes

Open Shelter caters to the children particularly beggars, child sexual substances, street and working children etc these homes are not meant to provide permanent residential facilities for children but compliments the existing institutional care facilities. Presentably in Haryana 25 Open Shelter (17 Haryana State Council For Child Welfare run and 8 are NGO run) homes running in vanous districts. In current financial year (first installment received from GOI), only five Open Shelters of district Faridabad, Gurgaon, Sonipat, Panipat and Bhiwani have been sanctioned

II. Non Institutional Services

a. Adoption: - Adoption is a process through which a child who is permanently separated from biological parents because his/her parents have died, or have abandoned or surrendered her/him, becomes legitimate child of a new set of parents referred to as Adoptive Parents with all rights, privileges and responsibilities that are attached to this relationship. If any orphan or abandoned child without family support received by anyone, is to be reported immediately either to the office in charge of the nearest Police Station or the Child Welfare Committee or Child line or Specialized Adoption Agency of that area

Sr. no.	F. Year	In-Country Adoptions	Inter-Country Adoptions	Total
1	2012	19	07	26
2	2013	34	03	37
3	2014	23	05	28
4	2015	30	06	36
5	2016	13	21	34

• Adoption status since 2012 is as follows -

• 22 Children (5 male and 17 female) have been placed in Pre-Adoption Foster Care from April 2016 to September 2016.

A.4 (iii) Security Mechanisms adopted for protection of children in Child Care Institutions (CCIs)

1. Mapping of Child Care Institutions

After the mapping of all Child Care Institutions in year 2012, registration of Child Care Institutions under Section 34 (3) of old JJ Act was made mandatory Presently in Haryana, there are 78 Child Care Institutions, out of which 8 are run by Govt, 6 by semi Govt and 64 by private organizations

2. Registration of Child Care Institutions

Those Child Care Institutions who are recommended for registration by the District Administration have been issued Provisional Registration valid for one year and thereafter, with due procedure, Regular Registration Certificate will be given, which will be valid for three years Accordingly, out of 78 Child care Institutions, 70 Child Care Institutions are registered for three years/ five years 4 Child Care Institutions have been provisionally registered for one year under Section 34 (3) of old Juvenile Justice Act 2000 as amended in 2006 and Section 41 (1) of Juvenile Justice Act 2015 Registration of 4 Child Care Institutions are under process in Juvenile Justice Act 2015

3. Monitoring and Supervision of Child Care Institutions

State and District Level Inspection Committees, have also been notified on 27-07-2012 for periodical inspections and reporting. Accordingly, 126 State Level and 385 District Level Inspections have been carried out in the private Child Care Institutions as well as Government run Child Care Institutions

4. Training and Awareness Generation

Various training programmes have been conducted by NIPCCD, New Delhi and the State Head Quarter to train the chairpersons and members of Juveniles Justice Board, Child Welfare Committees, DCPS Functionaries ICPS Functions and Officials from Child Care Institutions (CCIs) Detail of Training Programmes organized in the year 2014, 2015 and 2016

Year	No. Of Training conducted by NIPCCD	No. of Trainings conducted by the State
2014	09	08
	10	03
2016	5	05

At present, as new Guidelines Governing Adoption of Children, 2015 have been notified by the Central Government on 17th July, 2015 and is effective from 1st August 2015 Now online referral has started w.e f 7 8 2015 and entire process of referral and matching would be regulated by CARINGS web portal as well as new Adoption Governing guidelines is to be released very soon Training for the new adoption guidelines (which to be released very soon) is to be organized for official of District Child Protection Units, Child Welfare Committees, and Specialized Adoption Agencies

Under Integrated Child Protection Scheme the Juvenile Justice Act, 2000 has recently been amended as Juvenile Justice Act, 2015 and came into force with effect from 15 01.2016

5. Budget and Expenditure under ICPS

A sum of Rs. 2750 00 lac has been provided in the budget for the year 2016-17 Out of which Rs. 750.00 lac has been spent up to December, 2016

6. Protection of children from Sexual Offences Act (POCSO), 2012

(a) Monitoring and Awareness (Section 43 and 44)

- National Commission for Protection of Child Rights (NCPCR) and State Commission for Protection of Child Rights (SCPCR) designated as Monitoring authority of the Act to monitor the implementation of provisions of the Act NCPCR and SCPCR may call for report on any specific case within the junsdiction of Child Welfare Committee (CWC)
- Onus on Centre and States to spread awareness on the provisions of the Act
- Onus on Centre and States to provide training to their officers and other concerned persons

(b) Actions taken by the Department:

- To implement Protection of Children from Sexual Offences Act, 2012, Police Department is the Nodal Department to implement POCSO Act
- Haryana State is the first State in the country to launch a massive public awareness campaign for Protection of children from Sexual Offences Act (POCSO), 2012 at all levels. Radio Jingles and posters were developed for massive public awareness on the same.
- Total of 2417 awareness camps have been organized till March, 2016 in all the districts of Haryana in which 528772 participants have been participated.
- In Haryana, total 1997 cases have been registered from 01.01 2015-31 10.2016 under Protection of Children from Sexual Offences Act, 2012 as per reports received from Director General of Police, Haryana.

B) SCHEME RELATED TO ADOLESCENT GIRLS

B.1 Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (SABLA)

A centrally sponsored Scheme Rajiv Gandhi Scheme for Empowerment of Adolescent Girls 'SABLA' was formally launched by State Govt. in March, 2011 on pilot basis in six districts of Haryana State i e. Hissar, Ambala, Rohtak, Rewari, Yamuna Nagar and Kaithal

(a) Objectives of the scheme are:

- Enable the AGs for self-development
- Improve their nutrition and health status
- Promote awareness about health, hygiene, nutrition, Adolescent Reproductive and Sexual Health (ARSH) and family and child care
- Upgrade their home-based skills and vocational skills
- Provide information/guidance about access to education/learning, existing public services such as PHC, CHC, Post office, Bank, Police Station etc.

(b) SERVICES:

An integrated package of following services is provided to the girls. -

- i. Nutrition Supplementary nutrition is provided to all out of school girls in the age group of 11-18 years and school going 11-14 years girls @ Rs. 5/- per day per beneficiary for 300 days in a year.
- ii. Iron and Folic Acid (IFA) supplementation The IFA supplementation is provided to out of school girls with convergence of Health Department.

- iii. Health check-up and Referral services General health check-up of all out of school girls is conducted at least once in three months on Kishori Diwas
- iv. Nutrition & Health Education (NHE) It is given to all adolescent girls in the anganwadi centres jointly by the ICDs and Health Functionaries and resource persons
- v. Counselling/Guidance on family welfare, ARSH, child care practices and home management This is provided at the anganwadi centre by the resource persons from NGOs with the help of anganwadi workers.
- vi. Life Skill Education and accessing public services Awareness talks and visits are arranged in collaboration with PRI members, police personnel, bank officials, post officials, health functionaries etc Information/guidance about entry/re-entry into formal schools and motivation to do the same is also provided in coordination with Education Department
- vii. Vocational training This is provided to girls aged 16 years and above under National Skill Development Program (NSDP) for orientation towards self employment after 18 years of age

(c) Beneficiaries: Adolescent Girls 11-18 years

- Nutrition 157838 adolescent girls of 11-14 years (out of school) and 14-18 years all girls (School going and out of school) are being provided supplementary nutrition @ of Rs 5 per beneficiary per day for 300 days in a year
- Non-Nutrition 314178 adolescent girls have been targeted to the covered under this component.

(d) Budget Provision and expenditure:

A sum of Rs 2995 00 lac is provided in the budget for the year 2016-17. Out of which 546.40 lac has been spent up to December, 2016

B.2 Kishori Shakti Yojna

Kishori Shakti Yojna is being implemented in 87 ICDS projects for improving the health and nutritional status of adolescent girls in the age group of 11-18 years and to train and equip them to improve home based and vocational skills and to promote awareness of health, hygiene, nutrition, home management, child care etc.

Services under the scheme are provided through formation of Balika Mandals for six months in 10% of the Anganwadi Centres 28757 girls are being provided Supplementary Nutrition and 28699 Vocational training up to November, 2016. At present 1484 Balika Mandals have been formed The girls are also provided supplementary nutrition @ Rs 5.00 per girl per day A sum of Rs 565 50 lac is provided in the budget for the year 2016-17 Out of which Rs 230.02 lac has been spent upto December, 2016

C) SCHEMES RELATED TO WOMEN

C.1 Haryana State Commission for Women

Haryana State Commission for Women has been strengthened by giving it statutory status Now the Haryana State Commission for Women Act-2012 is in operation and have the powers of civil court to investigate/examine all matters relating to women and for summoning and enforcing the attendance of any person, requiring the discovery and production of any document, requisitioning any public record from any public office During the year 2016-17 out of total 377 complaints, 90 complaints have been disposed off

A sum of Rs 68 00 lac is provided in the budget for the year 2016-17 Out of which Rs. 28 86 lac have been spent upto December, 2016

C.2 Scheme for Relief and Rehabilitation of Women Acid Victims.

Haryana Government is implementing a scheme for Relief and Rehabilitation of Women Acid Victims under which the assistance is provided to the victims of acid attack, who are residents of Haryana and have become victims of acid attack in Haryana.

Under the scheme victims is entitle to receive free of cost medical treatment from the Govt./Govt. approved hospitals This amount will be reimbursed by the WCD Department Under the Scheme adhoc relief of Rs. 1 00 lac, will be given to the acid attack victim Till date 9 Women Acid Victims have been assisted and Rs 38,80,960 have been given as medical reimbursement

A sum of Rs 20 00 lac is provided in the budget for the year 2016-17 Out of which Rs1 06 lac have been spent upto December, 2016

C.3 Protection of Women from Domestic Violence

The State Govt. has taken a unique initiative by appointing 21 Protection-cum-Child Marnage Prohibition Officers (PPOs) at district level to implement the Protection of Women from Domestic Violence Act, 2005 and Prohibition of Child Marnage Act-2006. 30 service providers like Haryana State Social Welfare Board, District Red Cross Societies and District Child Welfare Councils, have been selected for providing necessary assistance to the aggrieved persons in the State All Govt Hospitals, PHCs and CHCs have been notified for medical facility and three Shelter Homes have also been notified for providing shelters to the needy women under this Act. Tata Institute of Social Sciences Mumbai has conducted Research Study on Prohibition Child Marriages and also submitted 5 and a half year report on working of Special Cells in Haryana The physical progress during the year 2016-17 is as under.-

Particular	Complaint Received	Complaint Resolved
Domestic Violence Act	4794	1435
Child Marriage Act	268	205

A sum of Rs 150 00 lac is provided in the budget for the year 2016-17, out of which a sum of Rs 64.87 lacs has been spent upto December, 2016.

C.4 Strengthening of Voluntary Sector(Training-cum-Production Centre & Stipendiary Schemes).

Financial assistance in the form of grant-in-aid is provided to voluntary organizations/ semi government/welfare organizations/ training and research institutes operating in Haryana state with the aim to render welfare services to women, children and adolescents thereby enhancing capacity building and income generation activities. Applications for providing grant-in-aid to these institutions have been received in the department on the recommendation of Deputy Commissioner through publication of advertisement in newspaper. No funds have been allocated during the year 2016-17–19 NGOs have been given grants of Rs 49.78 lac for providing training to 1000 women during the year 2015-16.

C.5 Widows and Destitute Homes (Mahila Ashram)

The department is running homes for widows and destitute women at Karnal and Rohtak, to provide accommodation, maintenance and clothing allowance, education and training to the young widows and destitute women for their rehabilitation. At present 86 families along with 82 dependents are residing in these homes as per detail given below.-

Sr. No.	Name of Mahila Ashram	Capacity	No. of Families Residing	No. of dependents	Total Member
1	Karnal	72	46	42	88
2	Rohtak	116	40	40	80
	Total	188	86	82	168

A sum of Rs. 226.07 lac is provided in the budget for the year 2016-17 Out of which Rs. 112 76 lac have been spent upto December, 2016.

C.6 State After Care Home for Girls, Karnal (Nari Niketan)

Revised guidelines have been formulated to operate "The Haryana State After Care Home for Girls (Nan Niketan) and reconstitution of District Advisory Committee" The aim of these guidelines is to regulate the administration of the State After Care Home for Girls (Nan Niketan) in order to provide institutional care, protection, social security, maintenance, education and training to such girls/women who have no means of subsistence or have been rescued from moral danger or are exposed to moral danger with a view to make them self-reliant and become ultimately useful members of the society. The inmates are provided free boarding, lodging, clothing, education, training and medical facilities and efforts are made to rehabilitate them Training in different trades like stitching, embroidery, knitting etc. have been arranged for the inmates through voluntary agencies At present 61 inmates are residing in the Home against the Capacity of 65 Every woman/girl after her admission got medically examined from a competent Medical Officer and the report on her condition are safely kept in the institution

An Advisory Committee at District Level under the Chairmanship of Deputy Commissioner has been constituted to guide the administration of the institution on various matters

A sum of Rs 56 10 lac is provided in the budget for the year 2016-17 Out of which Rs 31 22 lac has been spent upto December, 2016

C.7 Education Loan Scheme for Girls/ Women

To promote and encourage higher education among girls/ women, the State Govt. is implementing a scheme of Education Loan to girls/ women through Haryana Women Development Corporation under which interest subsidy of 5% per annum is provided to girls to pursue higher education at Graduate/Post Graduate/ Doctorate/Post-Doctoral level in the country and abroad. Under the scheme 7174 girls have been given subsidy of Rs 9 00 crore for pursuing their education

C.8 Indira Gandhi Matritva Sahyog Yojana (IGMSY)-Conditional Maternity Benefit

Indira Gandhi Matntva Sahyog Yojana (IGMSY)"- a Conditional Maternity Benefit (CMB), a new scheme for pregnant and lactating women has been approved by the Government of India initially on the pilot basis in 53 districts across the country. The scheme contributes to better enabling environment by providing cash incentives for improved health and nutrition to pregnant and lactating mothers.

IGMSY is a Centrally Sponsored Scheme and implemented on Centre -State sharing basis in Panchkula district of Haryana State using the platform of ICDS

The scheme is being implemented using the platform of ICDS with the objectives to improve the health and nutrition status of pregnant, lactating women and infants by

- Promoting appropriate practices, care and service utilization during pregnancy, safe delivery and lactation
- ii) Encouraging the women to follow (optimal) IYCF practices including early and exclusive breast feeding for six months
- Contributing to better enabling environment by providing cash incentives for improved health and nutrition to pregnant and nursing mothers.

Under the scheme Pregnant Women of 19 years of age and above for first two live births are entitled for benefits under the scheme All Government (Central &State) employees will be excluded from the scheme as they are entitled for paid maternity leave. The beneficianes are being given Rs 6000/ in two installments per pregnant & lactating women First installment (in third trimesters) and Second Installment (6 months after delivery) on fulfilling specific conditions related to maternal and child health to partly compensate for wage loss to mothers/women during pregnancy and period of lactation. Anganwadi worker (AWW) and Anganwadi helper (AWH) receives an incentive of Rs 200/- and Rs 100/- respectively per pregnant & lactating women after all the due cash transfers to the beneficiary are complete

Under the scheme up to November, 2016, 7212 beneficianes have been enrolled with Aadhaar and the same have been seeded with Bank Account

A sum of Rs 270 38 lac has been provided to DPO Panchkula in the month of June, 2016 out of which 153 91 lac has been spent up to 9th January, 2017.

C.9 Sports Meet for Rural Women

As far as sports activities are concerned apart from few opportunities available at schools/colleges, rural women are hardly exposed to sports and recreation Hence, the scheme of Sports Meet for Rural Women was started during the year 2005-06 Sports Meets Scheme has been modified by dividing all events into two age groups Sports events are included Potato Race, Matka Race, 100 Meter Race for the women above the age of 30 years while 300 Meter Race, 400 Meter Race and 5 KMs Cycle Race for the girls/women below the age of 30 years. The sports meet of rural women are organized at block level, distinct level and state level. The women who attains 1st position in various events organized at distinct level under the scheme participated in this State Level Sports Meet The women securing 1st, 2nd and 3rd position at block level are given awards @ Rs. 2100/-, Rs. 1100/- and Rs 750/- and at distinct level and state level are given @ Rs. 4100/-, Rs 3100/- & Rs 2100/- and Rs. 11000/-, Rs 8100/- & Rs. 4100/-, Rs 3100/- & Rs 2100/- and Rs 750/- and recreated and state Level Sports Meet.

C.10 State Mission for Empowerment of Women (SRCW)

The State Government has constituted a State Mission Authority (SMA) Haryana with the objective of empowering the women socially, economically and educationally The Mission shall monitor and review gender sensitization and legal awareness programme by Ministnes/Departments as well as effective implementation of vanous social laws concerning women. State Resource Centre for Women (SRCW) has been constituted for implementation of the women scheme/programmes in a mission mode. SRCW is working with the line departments like education, health, panchayat and labour department.

The GOI has revised guidelines for the implementation of SRCW (60 40% sharing basis centrally sponsored scheme) which has been approved by Hon'ble Chief Minister, Haryana

A sum of Rs 40 00 lac has been provided in the budget for the year 2016-17

D) WELFARE MEASURES FOR ANGANWADI WORKERS & HELPERS.

D(i) Surakshit Bhavishya Yojna

State Govt is implementing 'Surakshit Bhavishya Yojna' for the Welfare of Anganwadi Workers and Helpers under which Rs 100/- will be invested to LIC every month out of which Rs 83/- is in the form of saving and Rs 17/- is as risk premium for an Anganwadi Worker and Helper who has completed one year of her service Under this scheme Rs 50000/- will be given to Anganwadi Worker/Helper on her sudden death in terms of insurance and accumulated amount of savings i e Rs. 83/- p m will be deposited every year, which will be given to her with interest at the age of 65 years on her retirement

A sum of Rs. 615 00 lac has been provided in the budget for the year 2016-17. out of which 505 57 lac has been spent upto December 2016

D(ii) Mahatma Gandhi Swablamban Pension Scheme

Mahatma Gandhi Swablamban Pension Scheme has been launched by State Government in the Distnct Hisar, Rohtak, Gurgaon and Ambala for welfare of Anganwadi Workers and Helpers Under this scheme the Govt of India will contribute Rs.1000/- per person, per annum and the State Govt. will contribute Rs.1200/- per annum per person and the subscriber will contribute Rs 2400/- per annum The entire consolidate contribution will be invested as per modalities and guidelines of the new pension scheme of Govt of India and amount paid to subscriber after reaching age of 65 years 4041 AWW/Helpers have been enrolled under this scheme

D(iii) Rashtriya Swasthya Bima Yojna

There is a proposal of the State Government to start Rashtnya Swasthya Bima Yojna for the purpose of free medical coverage of Anganwadi Workers and their family, other than BPL categories having 5 years satisfactory performance Under this scheme Rs 750/- per annum per person will be paid by the State Govt

A sum of Rs 10 00 lac has been provided in the budget for the year 2016-17 out of which 4.82 lac has been spent upto December 2016

E) SCHEME RELATED TO AWARDS

E.1 State Level Awards for Women.

The State Level Women Awards scheme was notified on 08 12.2010 and amended on dated 23 08 2012 & partially amended on dated 19.02 2016 The awards are given on the occasion of international Women Day every year i.e 8th March These awards are given to the women achievers who have done outstanding work in different fields so that they become role models for future generation of India Women The detail of Awards is as under -

Sr No	Name of Award	Award Money
1	Indira Gandhi Mahila Shakti Award	Rs 1,50,000/-

2	Kalpana Chawla Shaurya Award	Rs 1,00,000/-
3	Bahın Shano Devi Dangi	Rs 1,00,000/-
3	Life Time Achievement Award	Rs 51,000/-
4	Women Outstanding Achievers Award (Award given to 28 outstanding women achievers of different field)	Rs 21 000/-

Advertisement regarding inviting applications for providing awards during the year 2016-17 has been given in the newspapers

E.2 Incentive Awards for Improvement in Sex Ratio.

The districts showing improvement in declining Sex Ratio and securing 1st, 2nd & 3rd positions in the State are given Sex Ratio Awards at district level every year to the tune of Rs. 5 00 lacs, Rs 3 00 lacs & Rs 2 00 lacs respectively A sum of Rs 10 00 lacs provided in the budget for the year 2016-17.

E.3 Nutrition Award for Improvement in Nutritional Status.

Nutrition Awards were started from the year 2006-07 to motivate the people and to give recognition to the distincts who have brought improvements in the nutrition and health status of children. Nutrition awards are given to three best districts who have shown maximum improvement in nutritional status of children below 6 years The first prize of Rs 2 00 lac, 2nd prize of Rs 1 00 lac and 3rd prize of Rs 50,000 are given for obtaining first, second and third position respectively

E.4 Best Mother Award

To encourage women for proper rearing of their children, especially the girl child with a view to improve their nutritional and health status, the scheme of Best Mother Award has been started from the year 2005-06 For the year 2016-17 the present Govt. has enhanced the prize money for times and also enhanced the function money. Under this scheme from each circle and each block of ICDS scheme, 3 mothers having at least one girl child are selected for 1^{st} , 2^{nd} and 3^{rd} prizes, @ Rs. 4000/- Rs. 3000/- and Rs. 2000/- respectively at block level and Rs 2000/-, Rs 1200/- and Rs 800/- at the circle level

E.5 Adolescent Girls Award Scheme Haryana.

In order to encourage rural girls for pursuing higher education, Adolescent Girls Awards Scheme, Haryana is being implemented under which 3 girls who stands 1st, 2nd and 3rd in their Senior Secondary Examination and Matriculation Examination conducted by Haryana State Education Board from schools in rural areas from each block are given awards Now, the State Govt has revised the award money as under-

Class	Award Money					
	1 st Prize	2 nd Prize	3 rd Prize			
Matriculation Examination	8000/-	6000/-	4000/-			
Senior Secondary Examination	12000/-	10000/-	8000/-			

PIPE LINE PROJECTS OF WOMEN AND CHILD DEVELOPMENT DEPTT.

1 Anganwadi Adoption Programme – Hamari Phulwari

This scheme will prove as an innovative medium for the Panchayat, Municipal Council, Individual personalities, corporate sector Civil Organization for contribution in the development of Haryana State. With a view to make Anganwadi Centres more attractive, child friendly fulfilled and convert these Centres upon modernized pattern, so that parents feel proud in sending their children to Anganwadi Centres for non-formal Pre-School Education Haryana Govt has prepared "Hamari Phulwari Yojana".

(A) Objective

- 1. Building robust physical and digital infrastructure of Anganwadi Centre.
- Support capacity development programmes of Anganwadi Workers/Helpers and Supervisors in various fields such as Early Childhood Education and Care, Nutrition and Health Education Rights for children and women, etc.
- 3. Technical input for education and skill development of beneficiaries of Anganwadi Centres.

(B) Forms of Contribution

Panchayat, Municipal Council, Individual personalities, corporate sector Civil Organization community can give their contribution/cooperation in the selected Anganwadi Centres as under.-

- Physical Infrastructure
- Health Equipments
- Teaching and learning equipments
- Capacity Building and Training Programme

- To provide help in Supplementary Nutrition Programme
- Supportive Activities
- To strengthen Haryana Kanya Kosh

(C) Implementing Procedure

The applicant will submit their application to the concerned WCDPO which will be approved by the DPO. One MOU between the donor and WCDPO will be signed.

(D) Benefits of Donor

In case the donated amount/item for one Anganwadi Centre is more than Rs 1 00 lac then -

- Name of the donor will be displayed in the Anganwadi Centre
- Recommendation certificate will be issued by WCDPO
- Special invitation for official programmes/functions at District Level
- Acknowledgment on the departmental portal
- Contributions of the donor will be shared with the media time to time

Approval of Hon'ble CM has been obtained and file has been sent to Planning Department for their approval.

2 Aadhaar Enrolment of 0-6 years children

As per instructions Women and Child Development Department had started facilitation of Aadhaar enrollment of 0-6 year children in the month of April, 2015 by organizing Special Campaign for Aadhaar Enrollment of 0-6 year children. Meetings and Video Conferences were organized on regular basis in which the progress of all the districts were reviewed by Director, WCD and the Anganwadi wise status of pendency of Aadhaar enrollment was sent to UIDAI for monitoring and route plan formulation Special Aadhaar enrollment camps have been organized from 11th August, 2016 to identify and issue certificate to AWCs having 100% children under Aadhaar linkage. As a result of various steps taken by department, district administration and UIDAI, out of 24.14 lac children registered in AWCs 22.23 lac children have been enrolled Aadhaar linkage.

3 Working Women Hostel

Working Women Hostels are functioning in the State to provide availability of safe and conveniently accommodation to working women located near their working place with Day Care facility for their children (girls upto the age of 18 years and boys upto the age of 5 years accompanying working mother) wherever possible, in urban, semi urban, or even rural areas. Working Women, who may be single, widow, divorced, separated, marned whose husband or immediate family does not reside in the same city as well as women who are under training for more than 1 year are eligible. Government of India has sanctioned 20 Working Women Hostels in the State out of which 11 are running at Gurgaon, Panchkula, Kurukshetra, Jind, Yamunanagar, Sirsa, Faridabad, Rohtak (2), and Hisar (2)

4 One Stop Centre for Women "Sakhi"

One Stop Centre for Women is to provide integrated support and assistance to women affected by violence, both in private and public space under one roof and to facilitate immediate, emergency and non-emergency accesses to a range of services including medical, legal, psychological and counseling Till now 269 cases have been dealt in the One Stop Centre, Karnal In addition to this One Stop Centre has also been set up in district Gurgaon, Fandabad & Hissar which are temporarily functional and in district Rewan, Bhiwani and Narnaul One Stop Centres are being setup.

5 Schemes related to Swaran Jayanti Year 2016-17

Five new schemes related to women and children has been approved by the Hon'ble CM, Haryana for Swaran Jayanti year 2016-17 The details of schemes are as under -

1. Swaran Jayanti Bal Aahar Utpadan Kendra

A consultant has been appointed to upgrade the presently functioning / working two Panjin Plants one at Gharunda and one at Gurgaon with the aim to provide Panjin with micronutrients to the children in the age group of 6 months to 3 years.

2. Nari Ashrya Avam Kaushal Kunj

A Nari Ashrya Avam Kaushal Kunj with the capacity of 50 inmates is being set up in Kasturba Sewa Sadan building in district Faridabad to provide institutional care, protection, social security, maintenance, education and training to the girls/women

3. Swarna Jayanti Bal Sudhar Greh

To provide residential care and protection during pendency of any inquiry, a New Bal Sudhar Greh is being set up in the Kasturba Sewa Sadan building in district Faridabad Children in conflict with law who enter the Juvenile Justice System through Juvenile Justice Board (JJB)

4. Swarna Jayanti Puruskar Yojna for Women.

With the aim to encourage women for outstanding work done in different fields, a scheme Swarna Jayanti Puruskar Yojna for Women has been approved in the state

Pilot Project of WCD Department

1. Swarna Jayanti Swasth Bachpan (Pilot Scheme)

With the aim to improve the Nutritional Status of severely malnourished children, a Special scheme will be started under which health measurement will be improved after identity the children by counseling Age & Height (Mid Upper Arm Circumference) (MUAC) along with weight Under the scheme health and nutrition education will be provided to the parents of children with the coordination of Health Deptt

2. Awareness regarding Menstrual Hygiene to Adolescent girls

Awareness programme regarding Menstrual Hygiene to Adolescent girls will be stared in the distinct Ambala, Yamunanagar, Panipat and Panchkula low cost sanitary napkins will be provided by the Health Department These napkins will be made available to the girls in the school. The Committee held discussion with the representatives of the Women & Child Development department in its various meetings regarding different Schemes, projects & programmes being undertaken by the department for the welfare of the Women and Children in the State and acquainted themselves with their activities

The Committee discussed the matter of Food items being supplied in Anganwari Centers in the State. The Committee recommends that nutritive food with required ingredients and protein & calories value as per new recipes under Supplementary Nutrition Programme be provided to the Children in the Anganwari Centers and the instructions issued by the department in this regard may be followed strictly.

The Committee also desired that record of checkings/ supervision conducted by the department i.e. the number of checkings, by whom these were conducted and outcome thereof may be sent to the Committee within three months.

The Welfare of Scheduled Castes & Backward Classes Department sent a note on its activities which is as under-

Haryana Socio-Economic Profile (as per census 2011)

Total Population of the State-	253.51 lacs (Rural 65 12%+Urban 34 88%)						
S C. Population in the State- 51.14 lacs (Rural 72 75%+Urban 27 25%)							
%age of SC Population-	20.17% of the State Population						
Total No of Villages in Haryana	4-	6642					
Villages having 40% or more-		843					
SCs Population							
	Μ	lale	Female	Total			
Literacy Rate of the State- 84		06%	65 93%	75 55%			
Literacy Rate of SCs- 64		57%	48 28%	56 91%			

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Budget at a glance

			(Rs in lacs)	
Name of the Scheme	Approved Budger	Expenditure apto 30-06-16	Percentage	Kemarks
State Plan Schomes	20560 00	2483.30	12.03	Less expenditure is mainly due to non-nelesse of binds from 'a' I unde share basis sore to and charge in terms of Dr. B.R. Ambedkar Awas Yoina.
Shiming Basis Scheme (50 50)	1334.90	00 U	0.00	Out of total amount Re. 70.00 lec. has been got released from FD and transferred to Diemontary Education Harvana
Centrally Sponsored Schemes (160%)	24630 10	0.00		Gut of total provision under CSS ks 29630.10 lices an amount of Rs 13887.45 lacs has been recover from GOL Accordingly an unaour of Rs 5575.41 lars has been go released from 1D under three schemes, Cogradation of Ment of SC Rs, 675 lacs, Pre-Maute scholauslup to SC students Ps, 3275.55 lac; which has been transferred to School Education Department Bu- expenditure has not been clone yet. An amount of Ks 2289.30 lacs under FML Schone is tying unspent one to mandatory reason that first the State Government had to spend State committed lisbility te, CMP-Budget) and expenditure from NP side has attready been touched to the target (lase for Rs 8312.04 lacs (out of 13887.45 lacs reacted from GOT) has been sent to FD for release
fota:	51525.0u	2483.30	4.87.	1111 - 1 - 011 - 001 - 10 - 17 - 101 - 1216-13F
Ion-P.an	15877.00	3173.80	20 00	
Franci Total	67402.00	5657.14	8.39	······································

:	Schrme-wise Budget & F	spenditure (State Plan Sch	iemes) 2010	>-]~
	Welfare of Scheduled Castes	& Backwar	d Classes Dep	artment, fl	eryana
Sr No.	Name of Scheme		Exp upto 30.06.2016	8/63ge	Pemark
<u> </u>	2	3	4	2	۲
s					(Es in lars)
	2225 -Welfare of SC/ST & BC	l L	 		
]]	Strengthening of Head Quarter & District staff	10 00	2.61	26 10	
2	Tailoning Iraining to Scheduled Caster widows/ Destitute women/girls and opening of New Kalyer, Kendras	90.00	12 76	[1][8	,
3	Financial Assistance for Higher Competitive entrance examination to SC/BC cancidates through private institutions.	50.00	0.00	<u>0,00</u>	Proposals were havited and two institutions have been selected The mate regarding fee negotiation is a process
4	Dr. Amedikar Aawes Yojna	4000,00	0.40	0.00	Less expenditure is due to change -
5	Mukhya Mantri Viwali Shagun Yojana	10000 00 ;	1779 33	17 79	1
6	Administrative Subridy to Haryana Backward Classes & Economically Weaker Section Kalyan Nigam	350 00	87 50	25 00	
7	Administrative Subsidy to Harvana Scheduled Caste Finance & Dev Corporation.	675.00	168 75	25 00	
8	Dr. Ambedkar Medhavi Ciihatara Yojna	3000.00	247 54	\$.25	Fresh Advectisement 13 heing issued in usive application.
9	Information Technology.	20.00	4.94	24 73	·····
10	Up Gradation of the typing and data - entry skill of the SC/BC imemployed, youth through computer.	60.00	13,32	22 20	1
11	Research & Studies	30 00	5.92 ,	1973	
12	Creation of Employment Genoration opportunities by setting up Employment Griented Institute like Driving Training Schools JBI Training Institutes, Para- Medical/Nuraing/Aii Hoste s/Steward/Food Catering/Food Craft Institutions etc.	100.00	60.0	C CO	Aniount transferred to Technical Education Department

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	Financial Assistance to Institutions/Soc.ct.es belonging to Scheduled Castes/Backward Classes	30 03	7 00	23.331	
4	Share Capital to Haryana Bockwaro Classes & Economically Weaker Section Kalyan Nigam	125 00	31.25	25 (% 	
15	Construction of Kalyan Bhawan	500 00	0 00	ļ	Matter is Linoo
16	Babu Jagjivan Ram Chharawas Yojna (for boys) (50 50)	50.00	0.00		Release yet to receive
17	Construction of Hostels for OBC Boye & Gurls (50)50)	250 00	0.00	0 00	·eceive
18	Machinery for implementation of PCI 1989	Act, 1955 an	d SC/ST (Pr		
ī) -	Legal Assistance	3 00	072		50% of State Share has been released by TD
ii)	Incentive for Inter Caste Marriage	200.00	56.23	28,12	l
iiî)	Monetary relief to the victims of atrocities.	5000	60.84	30 42	
ív)	Encouragement awards to Panchayats for their outstanding works.	24.00	4 50	18,75	
v)	Debates & Seminars on removal of intouchability	3.00	0.90	30,00	One State Level Seminai held T Madhuban in 01.07.15
vi)	Publicity of schemes.	10.00	0 00	0,00	
:9	Share Capital to Haryana Scheduler Caste Finance & Dev. Corporation.	130.00	0.00	0.00	1
20	Pie-Matric Scholarship Scacme for Other Backward Classes students	300 00	0 00	0.00) Rs 79.00 lacs cas been transferred to Elementary Education
21	Dr Ambedkar scheme of pre-matric & Post Matric schotarship for DNTs	250,00	0.00	0.0	Leen received iron Education Deportment
22	Nanaji Deshmukh scheme for construction of hostels (25 75)	109 00	0 00 U	0.0	0 Nc pieposa received
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	Welfare of Scheduled Cas	tes & Backy	vard Classe	es Depa	priment, Haryona
Si		Approved	Exp upt-, 30.06 16	%age	
1	2	3	4	, 5	1 6
 					(Rs. in
	100% Centrally Sponsored Schem				
1	Post Matric Senolarchip to Scheduled Castes students	20000 (0)	0 00		As and when GO: release amount case is i.e.: to "B lither release An annual Rs 2289 (0) lass his be released and request f releasing amount Rs 6104 lass has been sent to FD
2	Up Gradation of 'Merit of Scheduled Castes & Scheduled Tribes.	15 (0	0.00		Rs 675 Lass has been to second : hausferred to second : Education, Haryana
3	Babu Jagjivan Ran, Chhatrawas Yojna	560.00	0.00		No amount has been release by GOI Six proposals to seeking grant forwarded durin 2015-16 are till pooling with GOI
4	Post Matric Scholarship to Other Backward Classes Students	- 3000,00	0.00	Ì	Proposal son, no amou released by GOI tali date
5	Award of Pro-Matric Scholarship to Children of those involving in cleaning and prone to health hazards	0.10	0 00		Token provision to kee scheme viable. Committe hability of the State is fixed for Rs 24.04 lacs and expending- is mare from the same.
5	Pie Matric Scholarship to Scheduled Castes students.	3500.00	000		The GOI released Rs. 3273 6 lats and same his necessionsferred to Secondary Education, Haryana during April, 2016
	Special Central Assistance	<u>-</u>	• • •		<u></u>
	Subsidy for traditional schemes such as Dairy Piggery and other schemes	795.00	0 00		Yet to be released by GOI
	SVP Street lighting systems in villages with 50% trote concertration of SC's		0.00	i P	Provision was made by ma maposal roce yed from IAREDA.
i)	Skill Development Programme Various field for Scheduled Castes	1200.00	0.00	ì	for to be released by GOI.

ís) 	Infrastructure Development for Scheduled Castes & Others	120 00	, 0.00 ; ;	 , ,	Merely budge: provision Scheme has been transforred to Ruise Development Department
	Total	29630.10	0.00	0.00	
} 	50:50 Shared Basis Schemes		, , , ,	, , ,	
8	Babu Jagjivan Rain Chhatrawas Yojita (for boys)	50.00	0 00	;] 	Yet to be released by GOI
9	Construction of Hestels for OBC Boys & Girls (50.50)	250 00	0 00		Yet to be released by GOI
10	Machinery for implementation of	PCR Act	· · · · · · · · · · · · · · · · · · ·		
i)	Legal Assistance.	3.00	0.00	· ·	Yet to be released by GOI
-i)	incentive for Later Caste Marriage.	194.90	0 00		Yet to be released by GO1
1 11)	Monetary relief to the victims of atrocities.	200 00	0.00		Yet to be released by GOI
iv)	Encouragement awards to Panchayats for their outstanding works.	24.00	0.00		Yet to be released by GUI.
v)	Debates & Seminars on removal of untouchability.	3.00	0 00		Yet to be released by GOI
vi)	Publicity of schemes.	10 00	0.00		Yet to be released by GOI
11	Share Capital to Haryana Scheduled Caste Finance & Dev. Corporation	0.00	0.00		
12	Pre-Matric Scholarship Scheme for Other Backward Classes students.	300.00	000		Rs 79.00 lacs has been transferred to blemontary Education
13	Dr Ambeckur 'scheme of pre- matrix & Post Matric scholarship for DNTs.	0.00	- 6 00		· · · · · ·
	25:75 Shared Bacis Schemes				
14	Nanaji Deslanukh scheme for construction of hostels (25:75)	300.00	0.00		Two edvertisements issued out no 'proposal or application received.
	Total	1334.90	0.00	0.00	
ا ا	G. Total	30965.00	0.00	0.00	

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		Scheme-wise Bu	dget & Cypen	diture (Non-	Pian Sch	emes) 2016. 17
		Welfare of Schedule				
: 	Sr. No.	Name of Scheme	Approved Budget	Exp upto 30.06.2016	/ %age	
، ۲	1	2	3	4	5	· · · · · · · · · · · · · · · · · · ·
1					. ir lacs,	1
]	Post Matric Scholarship to SC Students	11387 00 j	2355,18	20.68	
	2	Post Matric Scholarship to OBC Students	736.00 .	6.71	1	Cential DDO has been designated and cace for allowing DDO code is brace process with PD
••••	, , , ,	Award of Pre-Matrie Scholarship to Children of those unvolving in cleaning and prone to health hazards.	15.00	0.84	5.60	Scheme is being implemented through Scherel Education, Palyana
4		Head Quarter Staff	555.70	138.48	24.92	······································
15		District Staff	2652.00	587.37	22.32	
6	· · ·	Pre-examination Training Centers for SC Candidates	144.80	29.39	20.30	
7		Staff for Hoste! for Pre- Matric Schoiarship to children whose parents are mgaged in unclean scoupation	124,30	23.16	17.24	
8	S	etting up of Hostel for DT Aucents at Jind	32 70	521	15.93	
9	i .	taff for Second BC	239 50	27 52	11.49	
	G	Total .!	15877.00	3173.86	20,00 1	

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The Committee held discussion with the representatives of the Welfare of Scheduled Castes & Backward Classes department in various meetings regarding different Schemes, projects & programmes being undertaken by their department for the Welfare of Scheduled Castes & Backward Classes peoples in the State and acquainted themselves with their activities

The Committee discussed with the Principal Secretary to Govt of Haryana, Welfare of Scheduled Castes & Backward Classes Department regarding problems faced by Scheduled Castes & Backward Classes peoples to avail benefits of various schemes implemented by the Department The Committee recommends that process of giving various benefits to the people be simplified.

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